

# FORM A- PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

## FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, IRCON & RITES)

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                            |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, IRCON & RITES)                                                                                                                                                                                                                                                                           |
| 2. | Date of Incorporation of Corporate Person                                                    | 12.04.2012                                                                                                                                                                                                                                                                                                                                                                                 |
| 3. | Authority under which Corporate Person is Incorporated / Registered                          | Registrar of Companies, Delhi II                                                                                                                                                                                                                                                                                                                                                           |
| 4. | Corporate Identity Number / <del>Limited Liability Identity Number</del> of Corporate Person | U45204DL2012GOI234292                                                                                                                                                                                                                                                                                                                                                                      |
| 5. | Address of the Registered Office and Principal Office (if any) of Corporate Person           | <b>Registered Office:</b> 7th floor, Tower 1, Konnectus building Bhavbhuti Marg, Central Delhi, New Delhi - 110002                                                                                                                                                                                                                                                                         |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 05th May, 2026                                                                                                                                                                                                                                                                                                                                                                             |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Monika Agarwal<br><b>IBBI Registration Number:</b><br>IBBI/IPA-001/IP-P01137/2018-19/11866<br><b>Address:</b> 205, Chopra Complex, 8, Preet Vihar, Community Centre, New Delhi-110092<br><b>Telephone number:</b> +91-9873924087<br><b>Email Address (process specific):</b><br>liquidator.irsdc@gmail.com<br><b>Email Address (registered with IBBI):</b><br>cacsmonika.agarwal@gmail.com |
| 8. | Last Date for Submission of Claims                                                           | 04th June, 2026                                                                                                                                                                                                                                                                                                                                                                            |

Notice is hereby given that **INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED** (A JV of Rail Land Development Authority, IRCON & RITES) has commenced its voluntary liquidation on 05th May, 2026.

The stakeholders of **INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED** (A JV of Rail Land Development Authority, IRCON & RITES) are hereby called upon to submit a proof of their claims, on or before 04th June, 2026, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

**CA Monika Agarwal**  
**Liquidator in the matter of**

**Indian Railway Stations Development Corporation Limited (In Voluntary Liquidation)**  
**(A JV of Rail Land Development Authority, IRCON & RITES)**

IBBI Registration No.:IBBI/IPA-001/IP-P01137/2018-19/11866

AFA valid upto: 30.06.2027

IBBI Registered Address: 205, Chopra Complex, 8, Preet Vihar,  
Community Centre, New Delhi

liquidator.irsdc@gmail.com (process specific)

cacsmonika.agarwal@gmail.com (registered with IBBI)

Mob. No. 9873924087

**Date: 10.05.2026**

**Place: New Delhi**











[illegible]

 **अखिल भारतीय आयुर्विज्ञान संस्थान, गोरखपुर**  
All India Institute of Medical Sciences, Gorakhpur  
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय भारत सरकार द्वारा स्थापित एक स्वायत्त निकाय)  
(An autonomous organization under the Ministry of  
Health & Family Welfare, Govt. of India)

**Professor/Additional Professor/Associate Professor/Assistant Professor**  
Offline applications from eligible Indian citizens/other citizens as permissible under the applicable Act/Rules are invited to fill up following faculty posts in All India Institute of Medical Sciences, Gorakhpur (Uttar Pradesh):

| <b>FORM A- PUBLIC ANNOUNCEMENT</b><br><i>(Proclamation 54 of the Insolvency and Bankruptcy Code of India)</i><br><b>(Voluntary Liquidation Process, Regulations, 2017)</b>                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                           |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>INDIAN RAILWAYS DEVELOPMENT CORPORATION LIMITED</b><br><b>(A 7/7 of Rail Land Development Authority, INCOIL &amp; NITES)</b>                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 1. Name of Corporate Person                                                                                                                                                                                                                      | INCOIL RAILWAY DEVELOPMENT CORPORATION LIMITED (A 7/7 of Rail Land Development Authority, INCOIL & NITES)                                                                                                                                                                                                                                                                                                                 |
| 2. Date of Incorporation of Corporate Person                                                                                                                                                                                                     | 12.04.2017                                                                                                                                                                                                                                                                                                                                                                                                                |
| 3. Authority under which Corporate Person Incorporated / Registered                                                                                                                                                                              | Regulation of Companies Act I                                                                                                                                                                                                                                                                                                                                                                                             |
| 4. Corporate Identity Number / Limited liability identification of Corporate Person                                                                                                                                                              | U20203CA20020921200                                                                                                                                                                                                                                                                                                                                                                                                       |
| 5. Address of the Registered Office and Principal Office (if any) of Corporate Person                                                                                                                                                            | <b>Registered Office:</b> 7th floor, Tower 1, Parkside Building, Southpark Mall, Central Delhi, New Delhi - 110029<br><b>Principal Office:</b> _____                                                                                                                                                                                                                                                                      |
| 6. Liquidation Commencement Date of Corporate Person                                                                                                                                                                                             | _____ / _____ / _____                                                                                                                                                                                                                                                                                                                                                                                                     |
| 7. Liquidator's Name and the Registration Number and the Designation Number of the Liquidator                                                                                                                                                    | <b>REGISTRAR:</b> MCA 21<br><b>REGISTRATION NUMBER:</b> IN01/2008/53/11969<br><b>DESIGNATION:</b> Chartered Accountant, Chartered Accountants, Chartered Accountants, Chartered Accountants<br><b>Telephone Number:</b> 9810873008<br><b>Mobile Number:</b> 9810873008<br><b>Email Address (personal specification):</b> incoilraildev@gmail.com<br><b>Email Address (professional with RSI):</b> incoilraildev@gmail.com |
| 8. Date for Submission of Claims                                                                                                                                                                                                                 | 01/06/2016                                                                                                                                                                                                                                                                                                                                                                                                                |
| <b>Notice is hereby given that INDIAN RAILWAY DEVELOPMENT CORPORATION LIMITED (A 7/7 of Rail Land Development Authority, INCOIL &amp; NITES) has commenced its voluntary liquidation on 01/06/2016.</b>                                          |                                                                                                                                                                                                                                                                                                                                                                                                                           |
| <b>THE BOARD OF INDIAN RAILWAYS DEVELOPMENT CORPORATION LIMITED (A 7/7 of Rail Land Development Authority, INCOIL &amp; NITES) is hereby authorised to submit and file the following information with the Registrar of Companies, New Delhi:</b> |                                                                                                                                                                                                                                                                                                                                                                                                                           |
| <b>1. The Liquidator's Name and the Registration Number and the Designation Number of the Liquidator</b>                                                                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                           |
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 **REGIONAL INSTITUTE OF EDUCATION**  
National Council of Educational Research and Training, New Delhi  
Ministry of Education, Government of India, MYSURU - 574006  
Email: [principal@riemysore.ac.in](mailto:principal@riemysore.ac.in) website: [www.riemysore.ac.in](http://www.riemysore.ac.in)

**Indian Bank**

BRANCH

**MARKET ROAD BRANCH**

POLACHI - 640001

**POSSESSION NOTICE**

(for immovable property)

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**Under Security Sale and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2007**

Whereas the undersigned being the Authorized Officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13(1)(2) read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002, issue Demand Notice dated 16/02/2024 calling upon the borrowers - **Mrs. Pappa Saravathi Saravathi (Borrower), W/o S. Saravathi Saravathi (Borrower), Address: 1. Door No.35/351, Marimann Kol Street, Kurumbapalayam, Pollachi, Tamilnadu District - 640022, 2. Door No.3/361, Parnamul Kool Street, Kurumbapalayam Village, Pollachi Tamilnadu District - 640022, 3. Door No.3/361, Marimann Kol Street, Kurumbapalayam Village, Pollachi Tamilnadu District - 640022, 4. Door No.3/361, Parnamul Kool Street, Kurumbapalayam Village, Pollachi Tamilnadu District - 640022, with their **Market Road Pollachi Branch** to repay the amount mentioned in the notice being **Rs.36,40,167.00 (Rupees Thirty Six Lakhs Forty Thousand One Hundred and Sixty Seven Cents) within 60days from the date of receipt of the said notice.****

Whereas having believed, upon the amount due is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(1) of the said Act and Rule 8 and 9 of the said rules on this **5th May 2024**. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank from the date of **Rs.36,40,167.00 (Rupees Thirty Six Lakhs Forty Thousand One Hundred and Sixty Seven Cents) on or date of demand notice 16.02.2024 with** further interest, costs, other charges and expenses thereon. We draw attention to the provisions of Sec. 13(1) of the SARFAESI Act and the rules framed there under which deals with your rights of redemption over securities.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

Containe south Registration serial, Pollachi Registration Sub-District, Pollachi Taluk, in Kurumbapalayam Village, Civil Notarion No: 28/2741, On No.357/8 and extent of 215 Sq. Meters with Building; On the north property belonging to Nandam. On the South property belonging to Lakshmanan and Rameswary Thero and well and common pathway, On the West property belonging to rameswary Thero and On the East property belonging to polari thero, Mylambal and rajmullam. With Following Measurements: East-west and on the North 11.2 meters; East-West on the south 14.4 meters and on the north 1.9 meters; North-South 2.25 meters and 2.4 meters east; North-south extent of 2.8 meters; East-west extent of 21.5 meters and 21.5 meters; Total extent of 215 sq.meters or 2154 sq.ft. The property is subject to the said mortgage and all rights and appurtenances thereon. With superstructures and all other existing rights thereon.

Date : 16.05.2024

**Place: Pollachi**

**Authorized officer**

**Indian Bank**

**Note:** 7 Seats (1-Professor, 1- Additional Professor, 2- Associate Professor & 3- Assistant Professor) are Horizontally reserved for PwBD Candidates.

The above vacancies are provisional and subject to variation. The Executive Director, AIIMS, Gorakhpur reserves the right to change the number of the vacancies including reserved vacancies as per the Govt. of India rules/ circulars. Application form along with department wise details of seats, reservation, terms and conditions etc. of the various posts are available on institute's website [www.aiimsgorakhpur.edu.in](http://www.aiimsgorakhpur.edu.in)

All the applicants are advised to check AIIMS, Gorakhpur website [www.aiimsgorakhpur.edu.in](http://www.aiimsgorakhpur.edu.in) on regular basis for any further updates.

SD/-  
Executive Director  
AIIMS, Gorakhpur



























# 20k Indian seafarers caught in Gulf turmoil; mariners' org flags alarm

## Urges Govt To Treat Crisis As National Priority

By Nishant Anand  
@timesofindia.com

New Delhi: Over 20,000 Indian seafarers are staring at a humanitarian nightmare as the Gulf of Hormuz and Strait of Hormuz amid escalating tensions, with fears of conflict between trapping vessels and leaving crews stranded without food, medicine or escape routes, said National Union of Seafarers of India (NUSI), one of the country's oldest maritime unions. The body has urged the govt to treat the crisis as a "national emergency and activate urgent evacuation protocols".



Workers aboard an Indian vessel at the Strait of Hormuz

Seafarers operating in and around the Gulf now face military and drone threats, operational restrictions and security advisories that have turned routine voyages through the technically open Strait of Hormuz into high-risk journeys marked by constant anxiety, heightened bridge alerts, disrupted sleep and mounting mental fatigue.

"There is growing panic among seafarers and their families. We are constantly receiving calls from worried relatives asking if their family members will safely return home," Milind Kandagankar, general secretary cum treasurer of NUSI, told TOI on Saturday across regions that contribute significantly to India's maritime workforce, families are tracking news alerts, ship movements and conflict updates.

Many Indian seafarers work aboard foreign-flagged vessels where responsibility is fragmented between shipowners, insurers, flag states and local authorities, according to Kandagankar.

Unlike military personnel, merchant seafarers are civilian workers keeping global trade functional despite limited protection. "These seafarers serve global trade and India's economic security under extremely difficult conditions and deserve urgent protection," said Kandagankar, who spent nearly two decades at sea. "Today's threats—missiles, drones, cyber disruptions, sanctions, insurance complications and operational restrictions—are all intersecting simultaneously," NUSI has activated its emergency support initiative, NUSI Sahara, to respond to distress calls on safety, mental stress, repatriation, wages, abandonment and communication.

With authorities, India has already stepped up naval deployment with Operation In Sea Saraksha, aimed at monitoring and protecting Indian maritime interests in high-risk waters that seafarers' unions say have provided a degree of reassurance to crews and families.

NUSI and International Transport Workers' Federation (ITF) are coordinating with Directorate General of Shipping, shipowners and international authorities to address crew welfare, repatriation concerns and emergency assistance.

Ministry of ports, shipping and waterways said 2,999 seafarers had been safely repatriated as of May 7, including 23 in the preceding 48 hours.

"If the situation deteriorates, hundreds of vessels could become trapped, crew changes may stop completely, food and medical supplies could become difficult, and communication systems may break down," Kandagankar said.

Full report on [www.bol.in](http://www.bol.in)

## Final-year MBBS student found dead in hostel

Jaipur: A 22-year-old MBBS student allegedly died by suicide at the Saral Mansingh Medical College hostel in Jaipur early Saturday morning. Nitin Yadav was a final-year student and a resident of Alwar. Yadav went to study with friends at SK Meerton Hostel Friday night. CCTV footage showed him entering New RD Hostel around 2.45 am. He was later found dead on the eighth floor by the security guard.

## 3 of a family killed in lightning strike in Jharkhand

Koderma: Three members of a family, including two women, were killed in a lightning strike at their house at Nandudih village in Jharkhand's Koderma district on Friday night.



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\*Guaranteed admission subjects meeting specific requirements.



# Union min's son faces Pocso case amid honey-trap counterclaim

By Sreeprakash Sreeprakash  
@timesofindia.com

Hyderabad: Police in Telangana registered cross-charges against Union minister Bhanu Prasad Kumar's son and a 15-year-old girl's family after allegations of sexual harassment, extortion and intimidation surfaced late Friday.



The complaint was filed by the girl's mother

Bandi Bagheri (53), placed charges under provisions of BNS and section 11 of the PoCSO Act after a complaint accused him of harassing a minor girl for more than six months and misbehaving with her at a farmhouse in Melanabad, about 55 km south of Hyderabad.

The complaint was filed at the Fesherabad police station.

sent for medical examination. Hours earlier, Bagheri approached Karimnagar IT town police—about 160 km northeast of Hyderabad—accusing the girl and her parents of attempting to honey-trap him and extort money.

He alleged he met the girl several months ago and was invited to family gatherings and pilgrimages as a friend. "Believing them to be trustworthy, I accompanied them to pilgrim places. Subsequently, her parents threatened me to marry her, but I refused," Bagheri said in his complaint.

He further alleged the family demanded money and threatened to file a false harassment case against him.

# CBIC reports breach and online sale of sensitive customs data

By Rajesh Kumar  
@timesofindia.com

New Delhi: Delhi Police has filed an FIR on a complaint from Central Board of Indirect Taxes and Customs (CBIC) reporting a massive breach of sensitive data from their critical information infrastructure and protection systems like loggate, etc.

The data was sold online and further put on sale by around 70 portals. CBIC officials, as part of their investigation, bought the data and found that it was sensitive, matching their database information. The complaint was subsequently filed by a joint director of CBIC.

Police are learnt to be probing an "internal leak". Besides, the role of a disgruntled customs official is under the scanner and several people have been questioned.

The FIR reveals that highly sensitive trade data, including pricing, supplier relationships and sourcing patterns, was illegally extracted and put up for commercial sale

online by dozens of entities across the globe. The breach targets protected systems declared as critical information infrastructure under IT Act, specifically the ICEGATE and EECSS portals used by importers and exporters for filing of official documents.

According to the FIR, investigators identified 70 websites spanning Indian, Chinese, and other international jurisdictions that were purportedly monetising this stolen govt data. To verify the authenticity of the leak, CBIC officials conducted a "discreetness exercise" where they created undercover accounts and bought sample datasets from several platforms.

The analysis confirmed that while the data for traders had been altered, the actual contents were perfectly matched official govt records. Authorities have warned that the dissemination of this "economic intelligence" allows competitors to undercut Indian exporters, distorts fair market discovery and poses a systemic risk to national economic security.



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#### NOTICE INVITING E-TENDER

NIT No. NBCC/CPG/RICO/RAJ/Mandapam/Pkg-4/2026/569  
Dated 08.05.2026

NBCC (India) Ltd. invites online open e-tender for "Planning, Designing and construction of Rajasthan Mandapam (Convention plus Expo), Basement, Roads, Greens and services - Sub Package-1 on EPC basis". The tender document can be downloaded from website <https://nbcc.enrinda.com> and [www.eprocure.gov.in](http://www.eprocure.gov.in). Estimated Cost/putto tender: Rs. 2553.22 Crore

Completion Period: 21 Months. Last date & time of submission: 08.06.2026 by 11:00 AM (IST). Corrigendum, if any, would appear on the website and not to be published in any News Paper. CGM, CPG Division

#### FORM A- PUBLIC ANNOUNCEMENT

(Regulation 38 of the Securities and Exchange Board of India (Mutual Funds) Regulations, 2012)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, RICOA & RDSB)

| S. No. | Particulars                                                                                           | Remarks                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|--------|-------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Name of Corporate Person                                                                              | INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, RICOA & RDSB)                                                                                                                                                                                                                                                                                                                               |
| 2.     | Date of Incorporation of Corporate Person                                                             | 22/04/2022                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| 3.     | Authority under which Corporate Person is Incorporated / Registered                                   | Registrar of Companies, Delhi 11                                                                                                                                                                                                                                                                                                                                                                                                              |
| 4.     | Corporate Identity Number / Levelled Entity Number / Unique Identification Number of Corporate Person | U95400DL202200054502                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 5.     | Address of the Registered Office and Principal Office (if any) of Corporate Person                    | Registered Office: 7th Floor, Tower 5, Naraina Building, Connaught Place, Central Delhi, New Delhi-110028                                                                                                                                                                                                                                                                                                                                     |
| 6.     | Location, Commencement Date of Corporate Person                                                       | 06th May, 2022                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 7.     | Name, Address, First Address, Telephone Number and the Registration Number of the Liquidator          | Mohini Agarwal<br>RBI Registration Number: 188/RN/02/P/2023/2024-25/11800<br>Address: 208, Chandra Bazar, R. Road, Vasant Vihar, New Delhi-110022<br>Telephone Number: +91 8878524297<br>Email Address: <a href="mailto:info@indianrailways-stations.com">info@indianrailways-stations.com</a><br>Email Address: <a href="mailto:indianrailways-stations@indianrailways-stations.com">indianrailways-stations@indianrailways-stations.com</a> |

3. L1S 099 to Submission of Bids: 08th May, 2026

It is hereby given that the INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, RICOA & RDSB) has commenced its business operations from 06th May, 2022.

The INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A JV of Rail Land Development Authority, RICOA & RDSB) is hereby invited to submit a proposal of their claims, or of before 08th May, 2026, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in hard copy, signed by the creditor. Submission of false or misleading proof of claims shall be treated as fraudulent and shall be liable for prosecution.

Mohini Agarwal  
Liquidator in the matter of  
Indian Railway Stations Development Corporation Limited (In Voluntary Liquidation)  
RBI Registration No. 188/RN/02/P/2023/2024-25/11800  
429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000



### REQUEST FOR PROPOSAL (RFP)

#### Development of Integrated Residential Township at Airoli, Navi Mumbai

The City and Industrial Development Corporation of Maharashtra Limited (the "Authority" or "CIDCO") invites Request for Proposal (RFP) from reputed Developers/Companies to undertake the Development of Integrated Residential Township at Airoli, Navi Mumbai (the "Project") based on State Government approved policy of "Theme-Based and Iconic City Development" to facilitate the development of built land parcels in a holistic manner through Construction & Development Operator (CDO) Agreement and achieving an iconic, unified and integrated development.

- Name of Project: Development of Integrated Residential Township, Plot No. 20, Sector-10A, Airoli, Navi Mumbai.
- Plot Area: 66.8 Acres (Approx.)
- C.A. No.: 02/CIDCO/Airoli/2025-26
- Construction & Development Period: 20 Years
- Method of Selection: H1 Selection. Bidder who is offering the Highest Revenue Share Percentage (in present value terms) shall be the Selected Bidder.
- Tender Cost Fee: INR 200,000/- (Rupees Two Lakhs only) excluding 18% GST.

RFP Schedule:

- Publishing Date on 11.05.2026 at 11.00 Hrs.
- Document Download / Sale Start Date on 11.05.2026 at 11.00 Hrs.
- Document Sale End Date on 22.06.2026 at 17.00 Hrs.
- RFP Submission Start Date on 11.05.2026 at 17.00 Hrs.
- RFP Submission End Date on 22.06.2026 at 17.00 Hrs.
- Submission of Original Documents on 27.06.2026 at 16.00 Hrs.
- Last Date to submit Pre-Bid Queries on 18.05.2026 at 17.00 Hrs.
- Pre-Bid Meeting on 25.05.2026 at 15.00 Hrs.
- RFP Opening Date on 23.06.2026 at 15.00 Hrs.
- Opening of Financial Bid will be intimated further.

Important Instructions:

- The detailed RFP document can be downloaded from the Government of Maharashtra e-Tendering Portal: [www.mahatenders.gov.in/ngeep/app](http://www.mahatenders.gov.in/ngeep/app)
- Applicants shall submit their RFPs online through the above portal only.
- Queries, if any, may be sent via email to [rrm.commercial@cidcoindia.com](mailto:rrm.commercial@cidcoindia.com) from 11.05.2026 to 18.05.2026.
- Replies to queries shall be published online as Corrigendum latest by 01.06.2026.
- CIDCO reserves the right to accept or reject any or all RFPs without assigning any reason therefor.

Marketing Manager (Commercial)  
CIDCO/PR/03/2025-27

CIN: L99999 MH 5010 SGC:CA1474  
[www.cidco.maharashtra.gov.in](http://www.cidco.maharashtra.gov.in)

## For 'lavish' Haj, rich get to stay in 5-star, eat multi-cuisine buffet

By Mohammed Wajid  
@timesofindia.com

As the Haj pilgrims clad in ihram—men in two-piece unstitched white fabric and women in loose-fitting, modest clothing, exit from Haj terminals in Jeddah or Medina, waiting luxury cars transfer them to the five-star hotels facing the Haram Sharif.

Located at almost a whispering distance from the sacred sanctuaries in the two cities, the high-end opulent hotels provide panoramic views of the holy sites. The pilgrims seek divine blessings and send salams to the holy Prophet as they gaze at the sacred sites. This year's Haj is the last weekend of May.

This is about the pilgrims who have used "lavish Haj packages" to perform Haj in comfort. The comforts on the pilgrimage come with a price tag. Many super-rich among the Muslims opt to utilize the convenience at almost every step during the holy trip. The comforts are reflected in accommodation before the trek to the holy city of Mecca and the plains of Arafat, in the vehicles they use, and the food and beverages they are offered.

"The package is tailored to suit the demand and taste of the rich pilgrims who are ready to pay for these luxuries. This satisfaction comes at a price, but why should not the pilgrims travel and stay in comfort if they have enough money to pay for it," asks Yusuf Ahmed Kherada, a Mumbai-based leading Haj and Umrah tour operator operating for 30 years.

The trend, says Kherada, picked up after actor Aamir Khan requested "special, comfortable accommodation and travel" when he took his mother for Haj in 2011. "We made special requests to the Saudi authorities and arrangements were made at a premium cost," adds Kherada. And once it was done for Aamir and his mother, demands came for the high-end services by many others with deep pockets.

Nowhere is this "luxurious stay" more evident during the 20-day or 10-day stay in Saudi Arabia than in the tent city of Mina and at the plains of Arafat. "The tents made of gypsum boards are air-conditioned. The pilgrims who have paid a premium price are put up at Kibda towers in the very comfortable tents at Mina. These pilgrims are allotted tents close to the Jamarat, the pillars pilgrims ritually stone," explains Imran Ali, another tour operator for two decades.

Full report on [www.bol.in](http://www.bol.in)



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**STATISTICS** A slice of life in numbers

## For movies, Eastern India goes mobile-first

Nearly 45% of active internet users\* in Eastern Indian states watch movies on their mobile devices

## 'Locked up, starved', says nanny on IIM-B campus

## BSF fires 'in self-defence', kills 2 Bangladeshis on Tripura border

**Agartala:** Two suspected Bangladeshi smugglers were killed when ISF jawans fired at them in self-defence along the India-Bangladesh border in Tripura's Sepahajala. The night of the killing was **Biswendu Bhattacharjee**.

The incident took place near Kamalgasor border outpost, an area known for drug and arms smuggling, allegedly aided by villagers on both sides of the border.

According to sources, a BSF patrol spotted a group of 1015 people transferring goods across the border fence to their Indian counterparts under cover of darkness. When challenged, the smugglers allegedly began throwing stones at the troops, who opened fire. The two men were injured and fell to the ground.

They were identified as Nabin Chandra and Md. Moazzam (40). They were taken to a hospital, where they were declared dead on arrival.

**U. T. OF LAKSHADWEEP**  
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**EMPLOYMENT NOTICE**

Lakshadweep Development Corporation Limited is inviting applications for one post of Chief Engineer/Civil on expansion basis from Central/ State Governments and PUs engaged in port and marine infrastructure operations, from eligible candidates who have completed B.E./B.Tech in Civil Engineering from a recognized University/ Institution, serving as Chief Engineer in a port or civil engineer in the said organization and having 10 years experience in civil or mechanical engineering in a port or civil engineering organization in the Harbour Engineering, Planning or Construction of harbours or maintenance and operation of structures of port facilities.

Applicants who are holder of all certificates should reach the above address on or before 01.06.2026. Preference will be given to eligible and qualified candidates who are holder of Lakshadweep / Aradwala

Please note that Lakshadweep.gov.in for details.

08.05.2026

**Sd/- General Manager**

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**ALL INDIA INSTITUTE OF MEDICAL SCIENCES DEOGHAR**  
 (एनआरआई ऑफ मेडिकल साइंसेस, देवरघर) (एनआरआई ऑफ मेडिकल साइंसेस, देवरघर)  
 (An Institution of National Importance under Ministry of Health & Family Welfare)  
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No.-AIMS/DEO/RECT CELL/2026-27/206 Date- 29.04.2026  
**9<sup>th</sup> Rolling Phase 1 Faculty Recruitment Advertisement**  
 Adv. No.-AIMS/DEO/RECT CELL/2026-27/206 Part 1, Dated- 29.04.2026

Online applications are invited for the medical faculty posts on **direct recruitment/ deputation** basis in various departments at All India Institute of Medical Sciences, Deogarh, Jharkhand. Cut-off date for receiving soft copy of application is **28.05.2026**. For further information candidates are requested to visit the website of institute- **www.allindiaimr.deogarh.org** on regular basis.

**Dr. AIMS Deogarh**

|                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| <p align="center"><b>FORM A- PUBLIC ANNOUNCEMENT</b><br/>         (Regulation 14 of the Insolvency and Bankruptcy Board of India<br/>         (Voluntary Liquidation Process) Regulations, 2017)</p> <p align="center"><b>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br/>         INDIAN RAILWAYS DEVELOPMENT CORPORATION LIMITED<br/>         (A N of Rail Land Development Authority, IRCON &amp; RITES)</b></p> |                                                                   |
| 1. Name of Corporate Person                                                                                                                                                                                                                                                                                                                                                                                      | INDIAN RAILWAYS DEVELOPMENT CORPORATION LIMITED (A N of Rail Land |

[illegible]

Holkata. Trinamool chairman and former chief minister Mamata Banerjee on Saturday exhorted all non-BJP parties in Bengal, including Left and ultra-Left, to join hands with TMC against the saffron party. Mamata said she was "personally willing" to talk to all interested parties and set up a "common platform" against BJP, which was elected to helm the new govt in Bengal.

Mamata's appeal for an alliance of non-BJP parties came days after the Trinamool Congress (TMC) took oath as Bengal's 14th CM at the Brigade Parade Ground in the presence of Union Home Minister Amit Shah and others.

In the after-noon, Mamata addressed BJP repeatedly why it was celebrating Rabindra Jayanti here. She said the party's former leader Kaligaiti home "A storm of terror prevails all over India. I urge all political parties, student youth organisations, workers' unions and women's groups to join hands. We want to create a platform against BJP. Left and ultra-

## C-Section deaths: NC saked as heads roll

[illegible]

Left, any national party, wherever you are, let's unite. Anyone who wants can talk to me. It will be in the office from 11 p.m. to 12 p.m. My first enemy is BJP," she said.

Reacting to the call, CPM state secretary Mollamath Salimuddin from Rabindranagar, Tuguey, saying, "When BJP comes, we will have a moment of compassion."

Mamata said the "Save the Country Democratic Platform" sought permission to hold a protest at the three places, but that was denied. Attempts were also made to disrupt the celebration at her home, she claimed. All decorations were destroyed with the use of machine. We arrested every-

hing ourselves, even the microphone box," she said.

Mamata said there were 100 people outside Abhinav Bhargava's house. "There is a lot of shouting around. They are saying open the door, bring the daughter out, they are saying do it," she said.

The protest was prevented from entering the house.

"Hooliganism is happening in front of people's houses. Many infiltrators have come to the place to complicate the situation," she said. Mamata said TMC will raise funds to help party workers affected by post-polio violence and party senior Kalyan Banerjee could oversee the legation of this matter.

# For 'lavish' Haj, rich get to stay in 5-star, eat multi-cuisine buffet

TIME NEWS NETWORK

As the Haj pilgrims clad in ihram — men in two-piece, unshikled white fabric and women in loose-fitting, modest clothing — exit from Haj terminals in Jeddah or Medina, weary pilgrims turn them to the five-star hotels facing the Haram Sharif.

Located at almost a whispering distance from the sacred sanctuaries, in the two cities, the high-end opulent hotel rooms provide vantage view of the holy sites. The pilgrims seek different blessings and send prayers to the Holy Prophet as they gaze at the sacred sites.

This year's Haj is in the last week of May.

The Haj is about the pilgrims who have to perform Haj in ihram. The concept of Haj is to come with a special tag. Many super rich among the Muslims opt to utilize the convenience at almost every stop during the Haj trip. The comforts are reflected in the accommodation, both at the hotels and in



**HOLY LUXURY:** A lounge inside an AC hotel in the hallowed city of Mecca

plains of Arafat, in the vehicles they use, and in the food and beverages they are offered.

"The package is tailored to suit the demand and taste of the rich pilgrims who are ready to pay for these luxuries. This is a religious journey no doubt, but why should not the pilgrims travel and stay in comfort if they have enough money to pay for?" asks Usayb Ahmed Kherabi, a Mumbai-based leading Haj and Umrah tour organizer operating for the past 36 years.

The trend, says Kherabi, picked up after actor Aamir Khan requested "special comfortable accommodation and travel" when he took his

[illegible]

Compacting the 2011 change of office with that of BJP's five years ago, she said that the government did not allow any aggression to run its bulletproof car to Bhoodhabad (a provided Z-plus security). The day BJP came to power, she said, the security from that night. On Thursday, I was surprised that my phone was not ringing, messages were not coming. Narmada was calling me. She said that the BJP was not back had withdrawn. They could have informed me on hour earlier. I don't want any sympathy," she said.

The BJP supporters and the security agencies alleged post-poll violence and posed it as "Attacks on party officers, intimidation of party workers and threats to party workers' lives." The BJP supporters said that the alleged post-poll violence and posed it as "Attacks on party officers, intimidation of party workers and threats to party workers' lives." The BJP supporters said that the alleged post-poll violence and posed it as "Attacks on party officers, intimidation of party workers and threats to party workers' lives."

"We have fought an extremely difficult election where nearly 30 lakh genuine voters showed up and voted. We won based on electoral rolls. We witnessed what we believe was a deeply partisan conduct by several top agencies as well as the media," she said. Many dedicated Trinamool workers have been forced to leave their homes out of fear," Abhishek wrote, urging party workers to stay in their homes until the difficult times.

# 'I was happier earlier': Delhi Police SI asks for demotion

Times News Network

**New Delhi:** A Delhi Police sub-inspector posted at Karawal Nagar police station has voluntarily sought demotion to the rank of constable, saying he was happier in his previous role.

The request was accepted by the District Police Officer, District police administration, and orders reverting him to the rank of constable have been issued.

In his written application, SI Manish Shrivastava, "SI," was perfectly fine as a constable; please revert me from sub-inspector to constable. I am not a person who is enjoying an examination, but I have become unhappy."

Manish had originally joined the Delhi Police as a constable and was later promoted to sub-inspector after clearing departmental examinations. However after taking up the higher rank, he reportedly expressed dissatisfaction with the role and sought to return to his earlier position.

Police said Manish is academically inclined and is believed to be preparing for

**REQUEST**

**Development of at**

The City and Industrial Development Authority or "CIDCO" of Maharashtra/Companies to be Township at Airoli, Near Mumbai policy of Theme-based and bulk land parcels in a holistic (CDO) Agreement and achieve

**1. Name of Project: Development of 20 Sector-10A, Airoli, N.**

**2. Plot Area: 68.8 Acres (Approx.)**

**3. C.A. No.: 02/CIDCO/Airoli**

**4. Construction & Development**

**5. Method of Selection: Highest Share Percentage in presence**

**6. Tender Cost Fee: INR 20**

**RFP Schedule:**

1. Publishing Date on **11.05.2018**

2. Document Download / Sale Date

3. Document Sale End Date

4. RFP Submission Start Date

5. RFP Submission End Date

6. Submission of Original Bid

7. Last Date to Submit Pre-Bid

8. Pre-Bid Meeting on **23.05.2018**

9. RFP Opening Dates on **25.05.2018**

10. Opening of Financial Bid

**Important Instructions:**

1. The detailed RFP contains Maharashtra e-Tendering

2. Applicants shall submit their

3. Queries, if any may be till **11.05.2018 to 18.05.2018**

4. Replies to queries shall be

5. CIDCO reserves the right to reason thereof.

CIN: U99999 MH 1976 GSC-14374  
[www.cidco.maharashtra.gov.in](http://www.cidco.maharashtra.gov.in)

**TMC MLA Sobhandeb Chattopadhyay has emerged as the only legislator who is set to serve his 10th consecutive term. He defeated BJP's Shatarupa Chattopadhyay in Ballygunge**

# ILT-Patna student from Hyderabad electrocuted on campus

**Fayyaz Rumi**  
@thesoftindia.com

**Patna:** A 21-year-old IIT-Patna student from Hyderabad was electrocuted after he came in contact with a live electric pole at the institute's playground Saturday morning. The deceased, Sadiqul Haseen Patnaik, was a fourth-year B.Tech student at IIT, located at Bihara, on Patna's outskirts.

Patnaik was pursuing a final degree course at IIT-Mombay. He had travelled from Mumbai to attend a farewell party in Patna.

The accident occurred during the rain when a group of students was playing cricket on the campus ground. Haseen touched the pole when he went to collect the ball that had rolled near it. "He was rushed to Netaji Subhas Memorial College and Hospital, where doctors declared him dead. The body has been sent to the DMS-Patna for post-mortem examination," said IIT-Patna's Dean.

In a statement, IIT-Patna said, "How was on campus to attend his death rites; far away. We are shocked and heartbroken. The exact cause is under investigation." His parents have been informed and aid on their way. The institute is completing all necessary formalities, the statement added.

**SATYAJIT RAY FILM & TELEVISION INSTITUTE, KOLKATA**  
DEEMED TO BE UNIVERSITY UNDER DISTRICT CATEGORY  
UNDER THE MINISTRY OF INFORMATION & BROADCASTING, GOVT. OF INDIA

**SATYAJIT REC-72/7001**

**TELEVISION NOTICE**

| No. | Name of the Position         | Age Limit (from the date of application) | Candidate's Honorarium per month |
|-----|------------------------------|------------------------------------------|----------------------------------|
| 1]  | Concurrence (Administration) | Not exceeding 35 years                   | Rs. 50,000/-                     |

Satyajit Ray Film & Television Institute, Kolkata invites applications from the interested individuals for engagement on contract basis.

**For details, log on to [www.scri.ac.in](http://www.scri.ac.in)**  
**CBC 21/10/12/0003/262**



**CIDCO**  
WE MAKE CITIES

**FOR PROPOSAL (RFP)**

**Integrated Residential Township  
Airoli, Navi Mumbai**

Development Corporation of Maharashtra Limited (the **Request For Proposal (RFP)**) from (reputed undertake the Development of Integrated Residential (the "Project") based on State Government approved (the City Development) to facilitate the development of (the Project) through Construction & Development Operator (an iconic, unified and integrated development).

**Development of Integrated Residential Township, Plot No. 1, Airoli, Navi Mumbai.**

(Box.)  
025-26

**Ent Period: 20 Years**

Selection: Bidder who is offering the Highest Revenue (in value terms) shall be the Selected Bidder.

000/- (Rupees Two Lakhs only) excluding 18% GST.

**26 at 11.00 Hrs.**

**Start Date on 11.05.2026 at 11.00 Hrs.**

**22.06.2026 at 17.00 Hrs.**

**on 11.05.2026 at 17.00 Hrs.**

**in 22.06.2026 at 17.00 Hrs.**

**ments on 27.06.2026 at 16.00 Hrs.**

**Queries on 18.05.2026 at 17.00 Hrs.**

**26 at 15.00 Hrs.**

**2026 at 15.00 Hrs.**

be intimated further.

ent can be downloaded from the Government of tal: [www.mahatenders.gov.in/nricgp/app](http://www.mahatenders.gov.in/nricgp/app)

RFPs online through the above portal only.

via email to [www.commercialcidcoindia.com](mailto:www.commercialcidcoindia.com) from

ublished online as Corrigendum latest by 01.06.2026.

accept or reject any or all RFPs without assigning any

**Marketing Manager  
(Commercial)**

CIDCO/PP/R43/2626-27



**2 in 3**  
interceptors in East India  
watch movies on their phone

► II

\*Only for 0.5% active internet users (aged above 15). Source: India Internet Barometer 2022

According to the complaint, the alleged harassment began in 2021. Nanghaunand and Anshu frequently assaulted her and threatened to harm her. She had extended assistance to the woman despite the fact that she was not employed through the Insituco's contractors.

**BSF fires in self-defence, kills 2 Bangladeshis on ripura border**

**Agartala:** Two suspected Bangladeshi snufflers were killed when BSF jawans fired at them in self-defence along the India-Bangladesh border in Tripura's Kailashbati area on Friday night, reports **BiswaDinBhattacharjee**.

The incident took place near a Kanchanpur border outpost, an area known for smuggling activities allegedly aided by villagers on both sides of the border.

BSF officials said a BSF patrol spotted a group of 10 ripura people transferring goods across the border fence to their Indian counterparts under cover of darkness. When challenged, the group was allegedly bent on pelting stones at the troops, who opened fire. The two men were injured and fell to the ground.

They were identified as Nabin Hussain (20) and Md Moazzam (18). They were taken to a hospital, where the doctor declared dead on arrival.

**D. U. OF LAKSHADWEEP**

**LAKSHADWEEP DEVELOPMENT CORPORATION LIMITED**  
**(A GOVT OF INDIA UNDERTAKING)**  
86/2368E (Old No. 271618 B), Panampilly Nagar, Kochi - 682 036  
E-Mail: [idsadm22@gmail.com](mailto:idsadm22@gmail.com) Website: [lakshadweep.gov.in](http://lakshadweep.gov.in)

**EMPLOYMENT NOTICE**

Lakshadweep Development Corporation Ltd. is inviting applications for one post of Chief Engineer (Civil) situated at Lakshadweep / State Government and PSUs engaged in port and marine infrastructure operations, from eligible candidates with Degree or equivalent in Civil or Mechanical Engineering from a recognized University or Institution. The candidates should have worked before in the same organization and having 15 years experience in civil or mechanical engineering. The duties of the post will be to assist the Chief Engineer Harbour Engineering, Planning or Construction of harbours or maintenance and improvement of existing works of port/recreation.

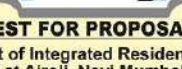
Interested candidates may obtain the particulars should reach the above address on or before 01.08.2025. Preference will be given to eligible and qualified candidates from Lakshadweep / of all islands.

Howse Vidyalaya, Kochi, Lakshadweep for further details.

08/05/2025

**Sd/- General Manager**

[illegible][illegible]



## REQUEST FOR PROPOSAL (RFP)

### Development of Integrated Residential Township at Airoli, Navi Mumbai

The City and Industrial Development Corporation of Maharashtra Limited (the "authority" or "CIDCO") invites Request For Proposal (RFP) from reputed Developers/Companies to undertake the Development of Integrated Residential Township at Airoli, Navi Mumbai (the "Project") based on State Government approved policy of "Theme-Based and Iconic City Development" to facilitate the development of bulk and parcels in a holistic manner through Construction & Development Operator (CDO) Agreement and achieving an iconic, unified and integrated development.

1. **Name of Project:** Development of Integrated Residential Township, Plot No. 20, Sector-10A, Airoli, Navi Mumbai
2. **Plot Area:** 68.8 Acres (Approx.)
3. **C.A. No.:** 02/CIDCO/Airoli/2025-26
4. **Construction & Development Period:** 20 Years
5. **Method of Selection:** H1 Selection. Bidder who is offering the Highest Revenue Share Percentage (in present value terms) shall be the Selected Bidder.
6. **Tender Cost Fee:** INR 200,000/- (Rupees Two Lakhs only) excluding 18% GST.

**RFP Schedule :**

1. Publishing Date on **11.05.2026 at 11.00 Hrs.**
2. Document Download / Sale Start Date on **22.06.2026 at 11.00 Hrs.**
3. Document Sale End Date on **22.06.2026 at 17.00 Hrs.**
4. RFP Submission Start Date on **11.05.2026 at 17.00 Hrs.**
5. RFP Submission End Date on **22.06.2026 at 17.00 Hrs.**
6. Submission of Original Documents on **27.06.2026 at 16.00 Hrs.**
7. Last Date to submit Pre-Bid Queries on **18.05.2026 at 17.00 Hrs.**
8. Pre-Bid Meeting on **25.05.2026 at 15.00 Hrs.**
9. RFP Opening Date on **23.06.2026 at 15.00 Hrs.**
10. Opening of Financial Bid will be intimated further.

**Important Instructions:**

1. The detailed RFP document can be downloaded from the Government of Maharashtra e-Tendering Portal: [www.mahatenders.gov.in/rfpce/app](http://www.mahatenders.gov.in/rfpce/app)
2. Applicants shall submit their RFPs online through the above portal only.
3. Queries, if any, may be sent via email to [mm.commercial@cidcoindia.com](mailto:mm.commercial@cidcoindia.com) from 11.05.2026 to 18.05.2026.
4. Replies to queries shall be published online as Corrigendum latest by 01.06.2026.
5. CIDCO reserves the right to accept or reject any or all RFPs without assigning any reason thereof.

**Marketing Manager  
(Commercial)**

CIN - U99999 MH 1970 SOC-143424  
[www.cidco.maharashtra.gov.in](http://www.cidco.maharashtra.gov.in)

[illegible]







































# After losing 2 sons, jawan's wife donates liver to save third child

## The Sacrifice Shines Through Grief On Mother's Day

Arnel Johnson  
@timesindia.com

New Delhi: After losing her two sons to a rare genetic disorder, the wife of an Army personnel from Jammu and Kashmir donated a part of her liver to save her youngest child, an eight-year-old boy suffering from severe liver failure due to Wilson's disease. The story of the mother's sacrifice was shared by doctors ahead of Mother's Day.

Rajal Choudhary, a Class II doctor, was suffering from Wilson's disease, a rare inherited disorder in which excessive copper builds up in the body, severely damaging organs such as the liver and brain if left untreated. Doctors at Marango Asia

Doctors performed the complex liver transplant surgery in December 2025, a procedure that lasted nearly 12 to 13 hours. A small portion of the mother's liver was transplanted into the child.

Hospital, Faridabad, said the child was brought to the hospital in critical condition after treatment elsewhere failed to improve his health. His jaundice had become extremely severe and his abdomen was filled with infected fluid. Dr. Punit Singh, program clinical director and

head of liver transplant and HPB Surgery at the hospital, said the child's jaundice had become extremely severe and blood tests showed his liver was failing, making an immediate liver transplant necessary. "The family had already lost two sons to the same disease and was devastated seeing their third child battling for life," he said.

With no time to lose, the child's 40-year-old mother, Renu Choudhary, volunteered to donate a portion of her liver after being found medically fit for transplant.

Doctors performed the complex liver transplant surgery in December 2025, a procedure that lasted nearly 12 to 13 hours. A small portion of the mother's liver was transplanted into the child.

Both mother and son recovered successfully after the surgery and the child was discharged three weeks later. Doctors said that liver is healthy and living a normal life. Wilson's disease is considered rare and is often difficult to diagnose in the early stages because symptoms can mimic other liver and neurological disorders. Experts say timely diagnosis and treatment are critical to prevent irreversible organ damage.

Dr. Navneet Singh Chhabra, facility director at the hospital, said the successful transplant reflected advances in liver care and transplant medicine that help save critically ill children when intervention is done in time.

# TN Cong MLAs land in Hyd to escape poaching bids

Reetha.AK@timesindia.com

Hyderabad: Five Tamil Nadu Congress MLAs landed in Hyderabad on Friday to escape alleged poaching by political parties. However, the uncertainty surrounding govt formation in Tamil Nadu ended with hours, with the Congress high command in New Delhi appointing C Joseph Vijayachandran as chief minister. The MLAs are now likely to fly back to Chennai by early Sunday. A senior functionary of Congress' Telangana unit told TOI. The decision to move the MLAs to Hyderabad was taken by the Congress high command in New Delhi. Interestingly, over 100 Congress and Janata Party MLAs from Karnataka were moved to star hotels in Hyderabad in 2019 to prevent poaching by rival parties. They returned on the day of the floor test in Karnataka assembly.

# Pro-Satheesan marches: Cong issues show-cause notice

Tirunelveli: Congress leadership in Kerala has initiated disciplinary proceedings against party members who organised 'pro-Satheesan' demonstrations in support of V D Satheesan, amid escalating tensions over the issue of chief ministership.

The party has issued show-cause notices to around 15 functionaries, including KPCC member Chempazhandy Anil and INTUC Thiruvananthapuram district president V R Prathapan, seeking explanations for allegedly defying the high command's directives. The disciplinary action follows a public show of strength in Thiruvananthapuram on Thursday by those backing Satheesan. The notice warned that action would be initiated if the explanations are found unsatisfactory. KPCC president Sunny Joseph is also learnt to have



PARTY RIF: The party has issued show-cause notices to around 15 functionaries, seeking explanations for allegedly defying the high command's directives.

submitted a report to AICC general secretary Deepa Dasgupta, highlighting what the party described as serious indiscipline by a section of functionaries. The party leadership has reportedly taken a serious note of an incident in which a flag

board carrying the image of the late ex-CM Oommen Chandy was damaged during the protest march held in the state capital. Despite the disciplinary action, the protest marches backing Satheesan continued across the state even on Saturday.

# Kerala man held for sexually assaulting 6-yr-old girl on train

Times News Network

Tirunelveli: Railway police Saturday arrested a 40-year-old man for sexually assaulting a 6-year-old girl travelling in the general compartment of Chennai Express from Kerala to Tamil Nadu. The accused, Sanish, son of Abdul Azeem from Asvathil in Kollam, was produced before a magistrate and remanded in judicial custody for 14 days.

The girl's family had visited the train on Thursday in Thiruvallur for the return journey. The girl was sleeping next to her grandfather when Sanish took her away and assaulted her. A fellow passenger witnessed the crime and alerted railway police. A team from Punalur railway police station boarded the train and took Sanish into custody.

Sanish was taken to the Thiruvallur police station and the girl was taken to the Punalur railway police station. The girl's family had visited the train on Thursday in Thiruvallur for the return journey. The girl was sleeping next to her grandfather when Sanish took her away and assaulted her. A fellow passenger witnessed the crime and alerted railway police. A team from Punalur railway police station boarded the train and took Sanish into custody.

# NETAJI SUBHAS OPEN UNIVERSITY

Accredited by NAAC with Grade 'A' (D-26, Sector 1, Salt Lake, Kolkata-44)

Admission Notification

Applications are invited from the intending candidates for admission to the B.Ed. Special Education (IDD/HV)-ODL and M.Ed. Special Education (IDD/HV)-ODL Programme (approved by RCI & UGC - DEB) for the Academic Year 2025-2027.

For details, please visit university website (www.wbnsou.ac.in) from 12.05.2025 (5.00 pm).

Registrar (Acting)

# Government of Karnataka Recruitment Committee for Technical Posts

Recruitment of Technical Staff on contract basis.

The Police Department is recruiting the following technical posts for Coastal Security Police, Udupi on contract basis for a period of 5 years or age of 60 years, whichever is earliest. Details are as below:

1. Boat Captain - 02 Post (Equivalent to Police Sub Inspector Grade)

2. Assistant Boat Captain - 10 Post (Equivalent to Asst. Police Sub Inspector Grade)

3. Motor Launch Mechanic - 02 Post (Equivalent to Asst. Police Sub Inspector Grade)

4. Engineer Driver - 12 Post (Equivalent to Police Head Constable Grade)

5. Khalsi - 04 Post (Equivalent to Police Constable Grade)

Total - 30 Post.

Eligibility Criteria:

\* Candidates who are from retired Navy/Coast Guard and B & F (After Vetting are eligible to apply for the above mentioned posts. Last date to submit the application is 09-05-2025 at 04.30 p.m. For further details, like age, educational qualification, experience terms and condition may be ascertained from the Member Secretary and Superintendent of Police, Coastal Security Police, Burdard Road Malpe Udupi 575108 or from official website: ksp.karnataka.gov.in.

Ph No: 0820-2559120, 2559150, Fax No: 2639100

Superintendent of Police, Coastal Security Police, Udupi & Member Secretary to Special Recruitment Committee for Technical Posts

FORM A - PUBLIC ANNOUNCEMENT

(Notification No. 10 of 2025 and 11 of 2025)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A P of Rail Land Development Authority, RDA & RITES)

1. Name of Corporate Person: INDIAN RAILWAY STATIONS DEVELOPMENT CORPORATION LIMITED (A P of Rail Land Development Authority, RDA & RITES)

2. Date of Incorporation of Corporate Person: 12/04/2012

3. Authority under which Corporate Person is incorporated / Registered: Registrar of Companies, Delhi II

4. Corporate Identity Number / Unique Identification Number of Corporate Person: UPE50013330054282

5. Address of the Registered Office and Principal Office (if any) of Corporate Person: Registered Office: 7th Floor, Tower 1, Knowledge Building, Connaught Place, Central Delhi, New Delhi - 110022

6. Liquidation Government Date of Corporate Person: 06th May, 2025

7. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

8. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

9. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

10. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

11. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

12. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

13. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

14. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

15. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

16. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

17. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

18. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

19. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

20. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

21. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

22. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

23. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

24. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

25. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

26. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

27. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

28. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

29. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 110022, Telephone Number: 011-26101000, Registered Number of the Corporate Person: UPE50013330054282

30. Name, Address, Civil Address, Telephone Number and the Registered Number of the Corporate Person: Name: Mr. Anand, Civil Address: 10/10, Connaught Place, New Delhi - 1







**North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHDHC)**  
Gurgaon, Gurgaon, Haryana

EOI Notice No.: NEHDHC/PURIN/2024/12755/3149      Dated: 10-05-2026

**EXPRESSION OF INTEREST (EOI)**

North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHDHC) under the Ministry of Development of North Eastern Region (DoNER) invites Expression of Interest (EOI) from eligible entities for selection of franchisee/partners to operate "RUMI" showrooms for sale of hand-crafts/India's ethnic handicrafts, Handlooms and cultural products an PPP mode.

The detailed S.OI document containing eligibility criteria, terms & conditions and submission procedure is available on CPP Portal (<https://tenders.gov.in/cprocure/app/>) and website [www.nehdhc.com](http://www.nehdhc.com).

**Date of Issue of EOI: 08-05-2026**

|                                                                                                                                                                                                                                                                                                                                                 |                                                                                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| EOI shall be submitted as per the instructions provided in the EOI document.<br>NEHDC Ltd., Garuch, Gwalhati, Assam                                                                                                                                                                                                                             |                                                                                                             |
| <b>FORM A-PUBLIC ANNOUNCEMENT</b><br>(Paragraphs 3-4 of the <i>Insolvency and Bankruptcy Board of India (Insolvency Liquidation Procedure) Regulations, 2016</i> )<br><b>FOR THE ATTENTION OF THE STAKEHOLDERS OF</b><br><b>INDIAN RAIN STATIONS DEVELOPMENT CORPORATION LIMITED</b><br>(A JV of Rain Feed Development Authority, MOEF & NREDA) |                                                                                                             |
| 1. Name of Corporate Entity                                                                                                                                                                                                                                                                                                                     | INDIAN RAIN STATIONS DEVELOPMENT CORPORATION LIMITED, A JV of Rain Feed Development Authority, MOEF & NREDA |
| 2. Date of Incorporation of Corporate Entity                                                                                                                                                                                                                                                                                                    | 12.04.2017                                                                                                  |
| 3. Authority under which Corporate Person is incorporated / Registered                                                                                                                                                                                                                                                                          | Registrar of Companies, Delhi 1                                                                             |

[illegible]

**The Elites**  
**GROOMS WANTED**  
30, 185 cms, Entrepreneur, BA  
Outback. Father is a Judge. Family  
is well off. Looking for a well  
match from India. Contact:  
0366550295

171, 160 cms. Student. Bachelors  
in Kolkata. Father is an  
family is financially well off.  
like minded and well educated  
alliate. Contact: 0366550295

39, 152 cms. Doctor. Pursuing  
in UK. Father is a CA. Family is  
well off. Looking for a like minded  
cousin match from UK. Contact:

39, 183 cms. Analyst. MBA from  
Bangkok. Father is a Consultant.  
Family is well off. Looking for a  
well match from India. Contact:

well educated match from India/  
acc: 5366446339



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**PQM 4** Bangalore bad fan Rishi  
Punjab girl 5'6"/5'4" 50 lbs. Bang.  
Ph.D. in Family Psychology  
works Prof. QRO, Well Settled  
growth: M15-608265, H007H1110

**BY NATIONALITY**

**NRI**

**SEATTLE** retro area based  
look for Microsoft s/w Engr girl  
D+CHI / 5'0" BODYB.  
Caut./tanner apt no hie WA  
9052050615

**USA SFO/Bay Area**  
program for convent  
educated Agarwal girl  
Never married, Oct '86,  
5'4", M.Dee. (Ivy League)  
Working with state govt.  
Mo/WhAn 8535563978

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# जीआरपी एनजी की टीम ने पकड़ा, तीन महीने से गैंग थी सक्रिय खाने में बेहोशी की दवा मिलकर जेवर चुराने वाली यूपी की गैंग के चार बंदमोश गिरफ्तार

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रेल यात्रा के दौरान यात्रियों को नशीला पदार्थ छिपाकर बेचोरी की यात्रियों के अंगमा देने वाली यूपी की गैंग को नवीन ने जीआरपी की टीम को गिरफ्तार की बड़ी सफलता मिली है। एनजी टीआई विनोद चंचेलिया के नेतृत्व में जीआरपी की टीम ने अंतरराज्यीय गैंग गैंग के चार बंदमोश को पकड़ा है। आरोपियों के कब्जे से करीब 7 लाख 30 हजार रुपये कीमत के सोने-चांदी के जेवरों एवं नकदी बरामद की गई। यह कार्रवाई पुलिस अधीक्षक रेल ग्वालियर जयशंकर रेल ग्वालियर के नेतृत्व में की गई।



निदेशन तथा अधीक्षण पुलिस अधीक्षक रेल ग्वालियर जी. डी. डंडा एवं जे. डी. डंडा पुलिस अधीक्षक रेल ग्वालियर रामेश्वरी चौधान के मार्गदर्शन में टीम ने 35 हजार रुपये

की नकदी चोरी, ग्वालियर निवासी श्यामपत शर्मा के परिवार से सोने के मंगलचूर, चेन, अंगुलिया और नकदी सहित करीब 2.55 लाख रुपये के जेवर चोरी किया जबकि निवासी मोती नुलारी के जेवर से नकदी और जेवर चोरी की जाहदा गिरफ्तार की।

थाना प्रभारी विनोद चंचेलिया के नेतृत्व में गिरफ्तार टीम ने मुहल्लों की सूचना और लातार गिरफ्तारी के आधार पर 6 मई को चार आरोपियों को गिरफ्तार किया। पकड़े गए आरोपियों में राजेश, राजेश कुमार यादव, विनय यादव और चार यादव शामिल हैं। जो उत्तर प्रदेश के हाथरस और एटा जिलों के निवासी हैं। पुलिस ने आरोपियों से एक सोने का मंगलचूर, सोने के चेन, लटकित सहित चेन, सोने के सूर-धाने, चार अंगुलिया, चोरी की पायल तथा 23 हजार रुपये नकद बरामद किए हैं। पुलिस बच में यह भी सामने आया कि मुख्य आरोपी राजेश यादव और अवधेश यादव के खिलाफ उत्तर प्रदेश के विनय जीआरपी थानों में चोरी, लूट, धाड़कीप्रेस और अन्य गंभीर आरोपों के कई मामले दर्ज हैं। कार्रवाई में जीआरपी ग्वालियर और साइबर सेल ग्वालियर की टीम की महत्वपूर्ण भूमिका रही।

## शहर के आसपास की सभी पहाड़ियों को हरा-भरा करने के लिए चिन्हांकन का कार्य तत्परता से करें फॉरेस्ट व नगर निगम ने 2-2 पहाड़ियों को हरा-भरा करने किया विन्हित

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शहर के आसपास स्थित पहाड़ियों को हरा-भरा करने के साथ ही पर्यटन के रूप में विकसित करने का कार्य हो रहा है। इसमें नगर निगम नगर निगम द्वारा ये पहाड़ियों को चिन्हांकन का कार्य करने की विस्तृत कार्ययोजना तैयार की जा रही है। यह जानकारी वलेंटियर संस्था चौधान ने कलेक्टर में अग्रणी बैठक में दी।

गिरवार की हाईकोर्ट द्वारा नज्दित याचिका के संबंध में दिनांक के पालन में गिरफ्तार की गई बैठक में लिए, निर्णयों के परिपालन में शहर के आसपास की सभी पहाड़ियों को चिन्हांकन करने के निर्देश दिए गए। कलेक्टर ने कहा है कि इन पहाड़ियों को न

## धातुपुर थाना क्षेत्र में पुरानी रजिष्ट्र बनी गौत की वजह, आरोपी फरार

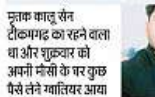
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धातुपुर थाना क्षेत्र के सने पार टाटा स्थित श्रीमंगल कॉलोनी में पुरानी रजिष्ट्र के चलते युवक की चरफती से पिछड़े कर दी गई। घबलत युवक ने दस्तावेज के दौरान गिरफ्तार को हरा छोड़ दिया। पुलिस ने मामले में हत्या का केस दर्ज कर आरोपियों की तलाश शुरू कर दी है।

पुलिस ने बताया कि युवक को पहचान 24 वर्षीय कालू सेन निवासी टीएमएनए के रूप में हुई है। बताया गया है कि कालू सुकनार को अपनी मौत के घर पर लेते ग्वालियर आया था। इसी दौरान ग्वालियर रजिष्ट्र आया दर्जन बरामद करने में उसे धर लिए। हालांकि-डॉक्टर व लाश-पुर्चों से हत्या कर दिया। घटना के बाद गंभीर हालत में उसे अस्पताल में

## मारपीट के शिकार युवक ने तोड़ा दम, हत्या का केस दर्ज

टीएमएनए से आया था ग्वालियर



मृतक कालू सेन टीएमएनए के रहने वाला था और सुकनार को अपनी मौत के घर पर लेते ग्वालियर आया था। इसी दौरान ग्वालियर रजिष्ट्र आया दर्जन बरामद करने में उसे धर लिए। हालांकि-डॉक्टर व लाश-पुर्चों से हत्या कर दिया। घटना के बाद गंभीर हालत में उसे अस्पताल में

## निकाह का झांसा देकर महिला से दुष्कर्म, आरोपी गिरफ्तार

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इंदरगढ़ थाना क्षेत्र में शाही का झांसा देकर एक महिला से दुष्कर्म का मामला सामने आया है। आरोपी ने पहले महिला को पति से लहलहा करने के लिए ठगता था, फिर ठगता ही नकार करके साथ गलत काम किया। बाद में निकाह का दमना बरामद पर आरोपी युवक गया। पुलिस ने मामले दर्ज कर आरोपी को गिरफ्तार कर लिया है।

सेवा नगर स्थित खाना नगर पुलिस की 30 वर्षीय महिला ने पुलिस को खाना गिरफ्तार पांच माह पहले उसकी मुलाकात का आधारगण निवासी आनंद खान से एक निवास समारोह में हुई थी। इसके बाद दोनों के बीच बान्धन शुरू हुई और धीरे-धीरे दोनों प्यार में बदल गई। आरोपी ने महिला से

## वारदात की फिफाक में घूम रहा युवक कट्टा सहित पकड़ा

ग्वालियर। गोला का मॉनर थाना पुलिस ने अवैध हथियार रखने वाले एक युवक की गिरफ्तार कर उसके कब्जे से 315 चोर का रेशी कट्टा और बिजु का करतूस बरामद किया है।

## फेसबुक फ्रेंड बनी ठग, ठेकेदार से हड़पे 1.23 लाख रुपए

ब्रिटिश महिला बनकर फंसाया, दर्ज हुई एकआईआर

वह अपने साथ 95 हजार ब्रिटिश पाउंड ला रही है। 27 अक्टूबर को कलकत्ता के पास एक महिला को कलकत्ता के पास एक ठेकेदार को साइबर रजि का शिकार बना दिया। ब्रिटिश महिला बनकर फंसाया, दर्ज हुई एकआईआर

## अपेक्स बैंक के प्रशासक यादव आज लेंगे बैठक

ग्वालियर। मध्यप्रदेश राज्य सहकारी बैंक (अपेक्स बैंक) के प्रशासक महेन्द्र सिंह यादव 10 मई को ग्वालियर आकर जिला पंचायत

## संपत्तिकर वसूली में प्रदेश में दूसरे स्थान पर आया ग्वालियर, 3001 प्रकरणों से मिले 6.07 करोड़

ग्वालियर। नेशनल लोक अदालत के माध्यम से संपत्तिकर वसूली के आंकड़े पर शत तक बढ़त देखी गई। जिसके चलते ग्वालियर नगर निगम की संपत्तिकर के 3001 प्रकरणों में 6.07 करोड़ की वसूली मिली, जो प्रदेश भर में वसूली के मामले में चौथे के बाद दूसरे स्थान पर आया।

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## चलती कार में आईपीएल मैच का स्टाल, तीन सटोरिए गिरफ्तार

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आईपीएल मैच पर चलती कार में ऑनलाइन सटोरियां खोलने की सटोरियों को ब्राह्मण जांच और पुरानी छावनी थाना पुलिस ने गिरफ्तार किया है। आरोपियों के कब्जे से पांच मोबाइल फोन तथा नकदी मिली है। निम्न ऑनलाइन सटोरियों को रिकव, यूएच आईटी और लाइव रुपये के लेनदेन का हिसाब मिलत है।

एकमात्र ब्राह्मण थाना गुरुवं में बताया कि आरोपियों ने मोबाइल से चलाया था आईपीएल मैच पर टाटा खिलावा मोबाइल फोन सटोरियां खोल रही थी। इसके बाद ब्राह्मण थाना की टीम को खबर मिली थी। गुरुवं थाना गुरुवं थाना निवासी मोती नुलारी ने मोबाइल फोन से एक कार में बैठकर तीन युवक

## संपत्तिकर वसूली में प्रदेश में दूसरे स्थान पर आया ग्वालियर, 3001 प्रकरणों से मिले 6.07 करोड़

ग्वालियर। नेशनल लोक अदालत के माध्यम से संपत्तिकर वसूली के आंकड़े पर शत तक बढ़त देखी गई। जिसके चलते ग्वालियर नगर निगम की संपत्तिकर के 3001 प्रकरणों में 6.07 करोड़ की वसूली मिली, जो प्रदेश भर में वसूली के मामले में चौथे के बाद दूसरे स्थान पर आया।

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## उत्तर मध्य रेलवे

ई-टैक्निक निविदा सूचना

## शराब की लत ने छीनी जिंदगी, कलारी के बाहर मिला युवक का शव

परिजनों ने कार्रवाई से किया इनकार

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शहर में शराब की लत एक व्यक्ति की जान पर भारी पड़ गई। माधोराव थाना क्षेत्र स्थित श्रीकृष्ण कॉलोनी की युवक की शराब की लत ने छीनी जिंदगी, कलारी के बाहर मिला युवक का शव परिजनों ने कार्रवाई से किया इनकार

## नामांकन विज्ञापन/आम सूचना

एक दूध संवर्धनार्थी की सूचना कि

## नामांकन विज्ञापन/आम सूचना

एक दूध संवर्धनार्थी की सूचना कि

## नामांकन विज्ञापन/आम सूचना

एक दूध संवर्धनार्थी की सूचना कि

## नामांकन विज्ञापन/आम सूचना

एक दूध संवर्धनार्थी की सूचना कि



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 एवं भू-अर्जन अधिकारी  
 व सक्षम प्राधिकारी  
 संविद, जिला-डन्डोर (म.प्र.)











## 2 ਰੋਜ਼ਾਨਾ ਸਪੇਕਸਮੈਨ

# ਬਾਦਲ ਪ੍ਰਵਾਰ ਨੇ ਸਿੱਖ ਕੌਮ ਦਾ ਜਿੰਨਾ ਨੁਕਸਾਨ ਕੀਤਾ ਹੈ ਉਨ੍ਹਾਂ ਕਿਸੇ ਨੇ ਨਹੀਂ ਕੀਤਾ : ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ

ਕਿਹਾ, ਬਾਦਲ ਪ੍ਰਵਾਰ ਅਤੇ ਕੇਂਦਰ ਸਰਕਾਰ ਜਾਣ-ਬੁਝ ਕੇ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਚੋਣਾਂ ਕਰਵਾਉਣ 'ਚ ਕਰ ਰਹੇ ਹਨ ਦੇਰੀ

ਮਾਲੇਕੋਟਲਾ, 9 ਮਈ (ਇਸ਼ਮਾਈਲ ਏਬ੍ਰੀਆ) : ਸਥਾਨਕ ਗੁਰਦੁਆਰਾ ਸਿੰਘ ਸਭਾ ਵਿਖੇ ਪੰਥਕ ਅਕਾਲੀ ਲਹਿਰ ਵਲੋਂ ਵਿਸ਼ਾਲ ਪੰਥਕ ਕਾਨਫਰੰਸ ਸਥਾਪੀ ਹਲਕਾ ਪਾਇਲਟ ਦੇ ਇੰਚਾਰਜ, ਸਹਿਕਾਰੀ ਮੰਡੀਕਰਨ ਸਭਾ ਮਾਲੇਕੋਟਲਾ ਦੇ ਚੇਅਰਮੈਨ ਜਥੇਦਾਰ ਗੁਰਜੀਵਨ ਸਿੰਘ ਸਰੋਦ ਅਤੇ ਗਿਆਨੀ ਅਮਰ ਸਿੰਘ ਐਮ. ਡੀ. ਦਸਮੇਸ਼ ਕੰਬਾਈਨਜ਼ ਦੀ ਅਗਵਾਈ ਹੇਠ ਜਿਲ੍ਹੇ ਦੇ ਪ੍ਰਮੁੱਖ ਆਗੂਆਂ ਦੇ ਸਹਿਯੋਗ ਸਦਕਾ ਕਰਵਾਈ ਗਈ। ਇਸ ਧਾਰਮਕ ਸਮਾਗਮ ਦੌਰਾਨ ਪੰਥਕ ਅਕਾਲੀ ਲਹਿਰ ਦੇ ਮੁਖੀ ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ ਦੀ ਮਾਲੇਕੋਟਲਾ ਅਮਰਦ 'ਤੇ ਗੁਰਦੁਆਰਾ ਸਿੰਘ ਸਭਾ ਸੱਟਾ ਬਾਜ਼ਾਰ ਵਿਖੇ ਸਮਾਗਮਾਂ ਅੰਦਰ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਹਲਕਾ ਮਲੇਕੋਟਲਾ ਦੇ ਵਿਚੋਂ ਪਹਿਲੇ ਸੀਨੀਅਰ ਆਗੂਆਂ ਨੇ ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ ਨੂੰ ਜੀ ਆਇਆਂ ਆਖਿਆ। ਇਸ ਮੌਕੇ ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ ਨੇ ਕਿਹਾ ਕਿ ਬਾਦਲ ਪ੍ਰਵਾਰ ਨੇ ਸਿੱਖ ਕੌਮ ਦਾ ਜਿੰਨਾ ਨੁਕਸਾਨ ਕੀਤਾ ਹੈ ਉਨ੍ਹਾਂ ਸ਼ਾਇਦ ਕਿਸੇ ਨੇ ਨਹੀਂ ਕੀਤਾ। ਉਨ੍ਹਾਂ ਆਖਿਆ



ਧਾਰਮਕ ਸਮਾਗਮ ਦੌਰਾਨ ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ ਨੂੰ ਸਨਮਾਨਤ ਕੀਤੇ ਜਾਣ ਦਾ ਦ੍ਰਿਸ਼।

ਕਿ ਕੇਂਦਰ ਸਰਕਾਰ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਚੋਣਾਂ ਕਰਵਾਉਣ ਵਿਚ ਜਾਣ ਬੁਝ ਕੇ ਦੇਰੀ ਕਰ ਰਹੀ ਹੈ ਤਾਕਿ ਕੋਈ ਵੀ ਪੰਥਕ ਪ੍ਰਧਾਨਾਂ ਨੂੰ ਮੰਨਣ ਵਾਲੀ ਧਿਰ ਸ਼੍ਰੋਮਣੀ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਦਾ ਕੇਂਟਰਲ ਅਪਣੇ ਹੱਥ ਵਿਚ ਨਾ ਕਰ ਲਵੇ ਕਿਉਂਕਿ ਬਾਦਲ ਪ੍ਰਵਾਰ ਦੀ ਅਜਾਰੇਦਾਰੀ ਹੀ ਕੇਂਦਰ ਸਰਕਾਰ ਨੂੰ ਚੰਗੀ ਲਗਦੀ ਹੈ। ਬਾਦਲ ਪ੍ਰਵਾਰ

ਅਤੇ ਭਾਜਪਾ ਘਿਉ ਖਿਚਤੀ ਹੈ ਕੇ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਚੋਣਾਂ ਕਰਵਾਉਣ ਵਿਚ ਜਾਣ ਬੁਝ ਕੇ ਦੇਰੀ ਕਰ ਰਹੇ ਹਨ। ਉਨ੍ਹਾਂ ਆਖਿਆ ਕਿ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਮੌਜੂਦਾ ਅਤੇ ਸਾਬਕਾ ਅਹੁਦੇਦਾਰਾਂ ਨੇ ਰੱਜ ਕੇ ਪੰਥਕ ਪ੍ਰਧਾਨਾਂ ਦਾ ਘਾਣ ਕੀਤਾ ਹੈ। ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੀਆਂ ਜ਼ਮੀਨਾਂ ਕੋਝੀਆਂ ਦੇ ਭਾਅ ਵੇਚੀਆਂ ਜਾ ਰਹੀਆਂ ਹਨ ਪਰ ਕਿਸੇ 'ਤੇ ਵੀ

ਕੋਈ ਕਾਰਵਾਈ ਨਹੀਂ ਕੀਤੀ ਜਾ ਰਹੀ। ਚੇਅਰਮੈਨ ਜਥੇਦਾਰ ਗੁਰਜੀਵਨ ਸਿੰਘ ਸਰੋਦ ਤੋਂ ਗਿਆਨੀ ਅਮਰ ਸਿੰਘ ਐਮ.ਡੀ. ਦਸਮੇਸ਼ ਕੰਬਾਈਨ ਨੇ ਆਖਿਆ ਕਿ ਸਿੰਘ ਸਾਹਿਬ ਭਾਈ ਰਣਜੀਤ ਸਿੰਘ ਦੇ ਮਲੇਕੋਟਲਾ ਪਹੁੰਚਣ 'ਤੇ ਹਲਕੇ ਦੀਆਂ ਸਿੱਖ ਸੰਗਤਾਂ ਵਲੋਂ ਜਿਥੇ ਉਨ੍ਹਾਂ ਦਾ ਨਿੱਘਾ ਸਵਾਗਤ ਕੀਤਾ, ਉਪਰੰਤ ਗੁਰਦੁਆਰਾ ਸਿੰਘ ਸਭਾ ਵਿਖੇ ਵਿਸ਼ਾਲ ਇਕੱਠ ਦੌਰਾਨ ਉਨ੍ਹਾਂ ਦਾ ਸ਼ਾਨਦਾਰ ਸਨਮਾਨ ਕੀਤਾ ਗਿਆ। ਉਨ੍ਹਾਂ ਦਸਿਆ ਕਿ ਸਮਾਗਮ ਦੌਰਾਨ ਉੱਘੀਆਂ ਸ਼ਖ਼ਸੀਅਤਾਂ ਦਾ ਪ੍ਰਬੰਧਕਾਂ ਵਲੋਂ ਸਨਮਾਨ ਵੀ ਕੀਤਾ। ਇਸ ਮੌਕੇ ਗਿਆਨੀ ਅਮਰ ਸਿੰਘ ਦਸਮੇਸ਼ ਕੰਬਾਈਨ, ਭਾਈ ਦਇਆ ਸਿੰਘ ਲਹੌਰੀਆ ਪ੍ਰਧਾਨ ਦਲਬਾਗ ਸਿੰਘ ਚਹਿਲ, ਚੇਅਰਮੈਨ ਪ੍ਰਦੀਪ ਸਿੰਘ ਦਲੀਲਗੜ੍ਹ, ਸੀਨੀਅਰ ਆਗੂ ਸਰਪੰਚ ਸਤਿੰਦਰ ਸਿੰਘ ਸੇਹਕੇ, ਉੱਘੇ ਸਿੱਖ ਬੁੱਧੀਜੀਵੀ ਜਥੇਦਾਰ ਅਮਰੀਕ ਸਿੰਘ ਨਾਰੀਕੇ, ਸੀਨੀਅਰ ਆਗੂ ਸਰਪੰਚ ਚਮਰੇਤ ਸਿੰਘ ਭੈਣੀ ਖੁਰਦ ਆਦਿ ਹਾਜ਼ਰ ਸਨ।

ਨਸ਼ਿਆਂ ਬਾਰੇ ਸੁਪਰੀਮ ਕੋਰਟ ਦੀ ਟਿਪਣੀ ਨੂੰ ਗੰਭੀਰਤਾ ਨਾਲ ਲਏ

ਸੂਬਾ ਸਰਕਾਰ : ਵਡਾਲਾ, ਫ਼ੋਟੋਪੁਰ

ਚੰਡੀਗੜ੍ਹ, 9 ਮਈ (ਭੁੱਲਰ) : ਦੇਸ਼ ਦੀ ਸਰਬਉੱਚ ਅਦਾਲਤ ਨੇ ਬੀਤੇ ਦਿਨੀਂ ਪੰਜਾਬ ਵਿਚ ਨਸ਼ੇ ਦੇ ਵਪਾਰੇ ਸ਼ਰਫੇ ਬਾਰੇ ਟਿਪਣੀ ਕਰਦਿਆਂ, ਇਸ ਨਾਲ ਹੋਣ ਵਾਲੇ ਜਾਨੀ ਨੁਕਸਾਨ ਨੂੰ ਬਹੁਤ ਹੀ ਚਿੰਤਾਜਨਕ ਦੱਸਿਆ ਹੈ। ਸੂਬਾ ਸਰਕਾਰ ਨੂੰ ਇਸ ਬਾਰੇ ਗੰਭੀਰਤਾ ਨਾਲ ਸੋਚਣਾ ਚਾਹੀਦਾ ਹੈ। ਇਹ ਵਿਚਾਰ ਪ੍ਰਗਟ ਕਰਦੇ ਹੋਏ ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ ਪ੍ਰਧਾਨ-ਸ਼੍ਰੋਮਣੀ ਦੇ ਸਰੋਤਰ ਜਨਰਲ ਸ. ਗੁਰਪ੍ਰਤਾਪ ਸਿੰਘ ਵਡਾਲਾ ਅਤੇ ਸੀਨੀਅਰ ਮੀਤ ਪ੍ਰਧਾਨ ਸੁਖਰਾ ਸਿੰਘ ਫ਼ੋਟੋਪੁਰ ਨੇ ਕਿਹਾ ਕਿ ਜਦੋਂ ਪੰਜਾਬ ਸਰਕਾਰ ਯੁੱਧ ਨਸ਼ਿਆਂ ਵਿਰੁਧ ਲੜ ਰਹੀ ਹੈ ਤਾਂ ਇਸ ਦੇ ਸਾਰਥਕ ਨਤੀਜੇ ਸਾਹਮਣੇ ਕਿਉਂ ਨਹੀਂ ਆ ਰਹੇ? ਬੀਤੇ ਦਿਨ ਹੀ ਐਨ.ਸੀ.ਆਰ.ਬੀ ਵਲੋਂ ਜਾਰੀ ਕੀਤੇ ਗਏ ਅੰਕੜਿਆਂ ਮੁਤਾਬਕ ਪੰਜਾਬ ਵਿਚ 2024 ਵਿਚ ਨਸ਼ਾ ਪ੍ਰਯੋਗ ਦੇ ਦੇਸ਼ ਭਰ ਵਿਚੋਂ ਸੱਭ ਤੋਂ ਵੱਧ 8973 ਮਾਮਲੇ ਦਰਜ ਕੀਤੇ ਗਏ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਇਸ ਕਾਰਨ ਸੂਬਾ ਸਰਕਾਰ ਨੂੰ ਪਲੱਸ ਨੂੰ ਝਾੜ ਪਾਉਂਦਿਆਂ ਕਿਹਾ ਹੈ ਕਿ ਵੱਡੇ ਮਗਰਯੋਗਾਂ ਨੂੰ ਨਹੀਂ ਫੜਿਆ ਜਾ ਰਿਹਾ।



ਕਾਲਕਾ ਨੂੰ ਸਨਮਾਨਤ ਕਰਦੇ ਹੋਏ ਮੁੱਖ ਮੰਤਰੀ ਰੇਖਾ ਗੁਪਤਾ।

ਲਈ ਇਕ ਮਿਸਾਲ ਹਨ। ਸੀਮਤੀ ਰੇਖਾ ਗੁਪਤਾ ਨੇ ਕਿਹਾ ਕਿ ਉਹ ਉਸ ਦਿਨ ਤੋਂ ਦਿੱਲੀ ਕਮੇਟੀ ਦੀ ਪ੍ਰਿਥਵਾ ਨਾਲ ਜੁੜ ਗਈ ਹਨ ਅਤੇ ਇਸ ਦੀ ਕਾਰਗੁਜ਼ਾਰੀ ਤੋਂ ਬਹੁਤ ਪ੍ਰਭਾਵਤ ਹਨ। ਉਨ੍ਹਾਂ ਨੇ ਦਿੱਲੀ ਸਰਕਾਰ ਵਲੋਂ ਸ. ਕਾਲਕਾ ਨੂੰ ਦਿੱਲੇ ਵਾਪਸੀ ਦਿਵਿਆ ਉਨ੍ਹਾਂ ਦੇ ਭਵਿੱਖ ਲਈ ਹੋਰ ਵੀ ਵੱਡੀਆਂ ਕਾਮਯਾਬੀਆਂ ਦੀ ਕਾਮਨਾ ਕੀਤੀ।

ਕਿਹਾ ਕਿ ਉਸ ਸਮੇਂ ਤੋਂ ਉਨ੍ਹਾਂ ਨੂੰ ਇਹ ਅਹਿਸਾਸ ਹੋਇਆ ਕਿ ਦਿੱਲੀ ਕਮੇਟੀ ਸ. ਕਾਲਕਾ ਦੀ ਅਗਵਾਈ ਵਿਚ ਦਿੱਲੀ ਸਿੱਖ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਦੀ ਟੀਮ ਕਿੰਨੇ ਸੁਚੱਜੇ, ਸਮਰਪਿਤ ਅਤੇ ਇਕਜੁੱਟ ਹੈ ਕੇ ਸਮਾਜ ਅਤੇ ਸਿੱਖ ਧਰਮ ਦੀ ਸੇਵਾ ਕਰ ਰਹੇ ਹਨ। ਉਨ੍ਹਾਂ ਅੱਗੇ ਕਿਹਾ ਕਿ ਦਿੱਲੀ ਕਮੇਟੀ ਸਿਰਫ਼ ਧਾਰਮਕ ਕਾਰਜਾਂ ਤਕ ਹੀ ਸੀਮਤ ਨਹੀਂ, ਸਗੋਂ ਸਮਾਜਕ ਏਕਤਾ ਨੂੰ ਮਜ਼ਬੂਤ ਕਰਨ ਅਤੇ ਲੋਕਾਂ ਨੂੰ ਇਕੱਠਾ ਜੋੜ ਕੇ ਰੱਖਣ ਵਿਚ ਵੀ ਮਹੱਤਵਪੂਰਣ ਭੂਮਿਕਾ ਨਿਭਾ ਰਹੀ ਹੈ। ਇਹ ਯਤਨ ਸੱਚਮੁੱਚ ਪ੍ਰੇਰਣਾਦਾਇਕ ਹਨ ਅਤੇ ਸਮਾਜ

ਨਵੀਂ ਦਿੱਲੀ, 9 ਮਈ (ਸ਼ਸਸ) : ਦਿੱਲੀ ਦੀ ਮੁੱਖ ਮੰਤਰੀ ਸ਼੍ਰੀਮਤੀ ਰੇਖਾ ਗੁਪਤਾ ਨੇ ਅੱਜ ਇਥੇ ਇਕ ਸਮਾਗਮ ਨੂੰ ਸੰਬੋਧਨ ਕਰਦਿਆਂ ਦਿੱਲੀ ਸਿੱਖ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਦੇ ਪ੍ਰਧਾਨ ਸ. ਰਹਮੀਤ ਸਿੰਘ ਕਾਲਕਾ ਦੀ ਕਾਰਗੁਜ਼ਾਰੀ ਦੀ ਭਰਪੂਰ ਸ਼ਲਾਘਾ ਕੀਤੀ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਸ. ਕਾਲਕਾ ਨੇ ਹਮੇਸ਼ਾ ਇਕ ਵੱਡੇ ਰਾਜੇ ਦਿੱਲੀ ਸਰਕਾਰ ਨਾਲ ਮੇਢੇ ਨਾਲ ਮਿਲਾ ਕੇ ਕੰਮ ਕੀਤਾ ਹੈ ਅਤੇ ਸਾਂਝੇ ਯਤਨਾਂ ਰਾਹੀਂ ਸਮਾਜਕ ਤੇ ਧਾਰਮਕ ਖੇਤਰਾਂ ਵਿਚ ਵਡਮੁੱਲਾ ਯੋਗਦਾਨ ਪਾਇਆ ਹੈ। ਮੁੱਖ ਮੰਤਰੀ ਰੇਖਾ ਗੁਪਤਾ ਨੇ ਪਿਛਲੇ ਸਾਲ ਮਨਾਏ ਗਏ ਸਿੱਖਾਂ ਦੇ ਨੌਵੇਂ ਪਾਤਸ਼ਾਹ ਸ਼੍ਰੀ ਗੁਰੂ ਤੇਗ ਬਹਾਦਰ ਸਾਹਿਬ ਜੀ ਦੇ 350ਵੇਂ ਸ਼ਹੀਦੀ ਦਿਵਸ ਦੇ ਸਮਾਗਮਾਂ ਦਾ ਜ਼ਿਕਰ ਕਰਦਿਆਂ ਕਿਹਾ ਕਿ ਉਨ੍ਹਾਂ ਸਮਾਗਮਾਂ ਦੌਰਾਨ ਉਨ੍ਹਾਂ ਨੂੰ ਦਿੱਲੀ ਸਿੱਖ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਦੀ ਕਾਰਗੁਜ਼ਾਰੀ ਨੂੰ ਨੋਟਿਓ ਵੇਖਣ ਦਾ ਮੌਕਾ ਮਿਲਿਆ। ਉਨ੍ਹਾਂ

## ਜੰਗੇ ਆਜ਼ਾਦੀ ਲਹਿਰ ਦੇ ਪ੍ਰਸਿੱਧ ਇਤਿਹਾਸਕਾਰ ਪ੍ਰੋ. ਮਲਵਿੰਦਰਜੀਤ ਵਡੈਚ ਨਹੀਂ ਰਹੇ ਪ੍ਰੋ. ਵਡੈਚ ਦੇ ਪ੍ਰਵਾਰ ਨੇ ਮ੍ਰਿਤਕਦੇਹ ਖੋਜ ਕਾਰਜਾਂ ਲਈ ਪੀਜੀਆਈ ਨੂੰ ਸੌਂਪੀ

ਚੰਡੀਗੜ੍ਹ, 9 ਮਈ (ਭੁੱਲਰ) : ਜੰਗੇ ਆਜ਼ਾਦੀ ਲਹਿਰ ਦੇ ਪ੍ਰਸਿੱਧ ਇਤਿਹਾਸਕਾਰ ਤੇ ਗੁਰੂ ਨਾਨਕ ਇੰਜਨੀਰਿੰਗ ਕਾਲਜ ਲੁਧਿਆਣਾ ਵਿਚ ਲੰਮਾ ਸਮਾਂ ਪ੍ਰੋਫੈਸਰ ਹੋ ਪ੍ਰੋ. ਮਲਵਿੰਦਰਜੀਤ ਸਿੰਘ ਵਡੈਚ ਦਾ ਅੰਤ ਸਵੇਰੇ ਚੰਡੀਗੜ੍ਹ ਦੇ ਸਾਕੇਤਰੀ ਵਿਖੇ ਦੇਹਾਂਤ ਹੋ ਗਿਆ ਹੈ। ਡੱਚ ਸਮਾਂ ਪਹਿਲਾਂ ਹੀ ਉਨ੍ਹਾਂ ਅਪਣਾ 96ਵਾਂ ਜਨਮ ਦਿਨ ਮਨਾਇਆ ਸੀ। ਪ੍ਰੋ.ਵਡੈਚ ਦਾ ਪ੍ਰਵਾਰ ਲੁਧਿਆਣਾ ਵਡੈਚ (ਗੁਜਰਾਂਵਾਲਾ) ਤੋਂ ਦੇਸ਼ ਵੰਡ ਵੇਲੇ ਇਹਰ ਆ ਕੇ ਪਹਿਲਾਂ ਕਪੂਰਥਲਾ ਤੇ ਮਗਰੋਂ ਪੱਕੇ ਤੌਰ 'ਤੇ ਹਰਿਆਣਾ ਵਿਚ ਵਸ ਗਏ। ਉਨ੍ਹਾਂ ਨੇ ਗਦਰ ਪਾਰਟੀ ਦੇ ਬਾਨੀ ਬਾਬਾ ਸ਼ਿੰਦਾ ਸਿੰਘ ਭਕਨਾ, ਬਾਬਾ ਹਰਨਾਮ ਸਿੰਘ ਕਾਲਾ ਸਿੰਘਆ, ਬਾਬਾ ਸੰਜਣ ਸਿੰਘ ਨਾਨਕਾਵਾਲ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਦੇ ਸਾਥੀ ਪੰਡਿਤ ਕਿਸ਼ੋਰੀ ਲਾਲ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਦੇ ਮਾਤਾ ਵਿਦਿਆਵਤੀ,



ਬਾਬਾ ਹਰੀ ਸਿੰਘ ਉਸਮਾਨ, ਬਾਬਾ ਅਰਜਨ ਸਿੰਘ ਜਗਰਾਉ, ਬਾਬਾ ਰੂੜ ਸਿੰਘ ਚੂਹੜਚੱਕ, ਬਾਬਾ ਪਾਲਾ ਸਿੰਘ ਢੁੱਡੀਕੇ, ਸ਼ਹੀਦ ਜਤਿਨ ਦਾਸ ਦੇ ਭਰਾਤਾ ਕਿਰਨ ਦਾਦਾ ਤੇ ਅਨੇਕਾਂ ਹੋਰ ਦੇਸ਼ ਭਗਤਾਂ ਦਾ ਸਾਥ ਮਾਣਿਆ। ਪ੍ਰੋ. ਵਡੈਚ ਦੇ ਵਿਦਿਆਰਥੀਆਂ ਵਿਚੋਂ ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਦੇ ਭਵੇਏ ਪ੍ਰੋ. ਜਗਮੋਹਨ ਸਿੰਘ, ਪ੍ਰਿੰਸੀਪਲ ਮ ਸ ਪਰਮਾਰ, ਮਿਹਰ ਚੰਦ

ਭਾਰਦਵਾਜ, ਤੋਂ ਇਲਾਵਾ ਸਾਹਿਤ ਖੇਤਰ ਵਿਚ ਅਜਮੇਰ ਰੋਡੇ, ਦਰਸ਼ਨ ਨੱਤ, ਵਿਚਾਰ ਸਿੰਘ ਕੱਵਲ, ਅਮਲਕ ਸਿੰਘ ਅਜਮੇਰ ਸਿੰਘ ਸੁਰਿੰਦਰ ਧੱਜਲ, ਕੰਵਲਜੀਤ ਸਿੰਘ ਢੁੱਡੀਕੇ, ਜਸਵੰਤ ਜਫਰ, ਗੁਰਿੰਦਰਜੀਤ ਸਿੰਘ ਦਲੀਵਾਲ ਨੇ ਚੰਗਾ ਨਾਮਣਾ ਪਾਇਆ। ਪ੍ਰੋ. ਵਡੈਚ ਨੇ 1989 ਵਿਚ ਨੌਕਰੀ ਤੋਂ ਸੇਵਾ ਮੁਕਤੀ ਉਪਰੰਤ ਲਾਮਾ ਦੀ ਪੜ੍ਹਾਈ ਕਰ ਕੇ ਅਪਣੇ ਭਵੇਏ ਤੇ ਪੰਜਾਬ ਹਰਿਆਣਾ ਹਾਈ ਕੋਰਟ ਦੇ ਸੀਨੀਅਰ ਅਡੀਵੋਕੇਟ ਸ. ਚੀਮਾ ਨਾਲ ਭੱਬ ਸਮਾਂ ਵਕਾਲਤ ਵੀ ਕੀਤੀ। ਦੇਸ਼ ਭਗਤ ਲਹਿਰਾਂ ਦੇ ਸੂਰਮਿਆਂ ਦੀਆਂ ਸਰਕਾਰ ਵਲੋਂ ਜ਼ਬਤ ਕੀਤੀਆਂ ਜਾਇਦਾਦਾਂ ਵੀ ਵਾਪਸ ਕਰਵਾਈਆਂ। ਉਨ੍ਹਾਂ ਵਲੋਂ ਹੋਵੇਂਲਿਊਸ਼ਨੀ ਰਿਚਰਚ ਸੈਂਟਰ ਵਿਚ ਰੱਖੇ ਹੋਏ ਪ੍ਰੋ. ਵਡੈਚ ਦੀ ਇੱਛਾ ਅਨੁਸਾਰ ਮ੍ਰਿਤਕਦੇਹ ਪੀ ਜੀ ਆਈ ਚੰਡੀਗੜ੍ਹ ਤੋਂ ਖੋਜ ਕਾਰਜਾਂ ਲਈ ਸੌਂਪ ਦਿਤੀ ਗਈ ਹੈ।

ਪ੍ਰੋ.ਵਡੈਚ ਨੇ ਤਿਆਰ ਕਰ ਕੇ ਨਾਮਧਾਰੀ ਪੰਥ ਨੂੰ ਸੌਂਪੀ। ਆਜ਼ਾਦੀ ਸੰਗਰਾਮ ਦੀਆਂ ਲਹਿਰਾਂ ਦੀ ਜਾਣਕਾਰੀ ਦੇ 41 ਵੱਡੇ ਅਕਾਰੀ ਪੱਧੇ ਅਪਣੇ 52 ਸਾਲਾਂ ਦੇ ਖੋਜੀ ਜੀਵਨ ਦੌਰਾਨ ਇਨਕਲਾਬੀ ਦੇਸ਼ ਭਗਤਾਂ ਨਾਲ ਸਬੰਧਤ ਹਜ਼ਾਰਾਂ ਦਸਤਾਵੇਜ਼, ਖੋਜਕੀਮਤੀ ਕਿਤਾਬਾਂ ਅਤੇ ਗਦਰੀ ਬਾਬਿਆਂ ਦੀਆਂ ਨਿਜੀ ਵਸਤਾਂ ਉਹ ਅੱਜ ਸੱਭ ਤੋਂ ਪਿਆਰੇ ਸਾਹਿਬਦਾਰ ਸੀਤਾ ਰਾਮ ਬੋਸਲ ਅਤੇ ਉਸ ਦੀ ਜੀਵਨ ਸਾਥਣ ਬਲਵਿੰਦਰ ਕੌਰ ਬੋਸਲ ਨੂੰ ਸੌਂਪ ਰਹੇ ਹਨ। ਬੋਸਲ ਜੋਤੀ ਤੋਂ ਇਹ ਦਸਤਾਵੇਜ਼ ਅਤੇ ਕਿਤਾਬਾਂ ਖੋਜੀਆਂ ਦੀ ਸੁਲੂਲਤ ਲਈ ਅਪਣੇ ਜਲੰਧਰ ਸ਼ਹਿਰ ਵਿਚਲੇ ਅਪਣੇ ਘਰ ਵਿਚ ਪ੍ਰੋਫੈਸਰ ਮਲਵਿੰਦਰ ਜੀਤ ਸਿੰਘ ਵਡੈਚ ਹੋਵੇਂਲਿਊਸ਼ਨੀ ਰਿਚਰਚ ਸੈਂਟਰ ਵਿਚ ਰੱਖੇ ਹੋਏ ਪ੍ਰੋ. ਵਡੈਚ ਦੀ ਇੱਛਾ ਅਨੁਸਾਰ ਮ੍ਰਿਤਕਦੇਹ ਪੀ ਜੀ ਆਈ ਚੰਡੀਗੜ੍ਹ ਤੋਂ ਖੋਜ ਕਾਰਜਾਂ ਲਈ ਸੌਂਪ ਦਿਤੀ ਗਈ ਹੈ।

ਗਿਆਨੀ ਅਮਰਜੀਤ ਸਿੰਘ ਦੀ ਸ਼੍ਰੀ ਰਹਿਰਾਸ ਸਾਹਿਬ ਭੁਲਣ ਦੀ ਪੋਸਟ ਹੋਈ ਵਾਇਰਲ

ਅੰਮ੍ਰਿਤਸਰ, 9 ਮਈ (ਸੁਖਵਿੰਦਰਜੀਤ ਸਿੰਘ ਬਰੋੜ) : ਸੱਚਖੰਡ ਸ੍ਰੀ ਹਰਿਮੰਦਰ ਸਾਹਿਬ ਦੇ ਕਾਰਜਕਾਰੀ ਮੁੱਖ ਗ੍ਰੰਥੀ ਗਿਆਨੀ ਅਮਰਜੀਤ ਸਿੰਘ ਦੀ ਪਾਠ ਭੁੱਲਣ ਦੀ ਪੋਸਟ ਸੋਸ਼ਲ ਮੀਡੀਆ 'ਤੇ ਵਾਇਰਲ ਹੋ ਰਹੀ ਹੈ। ਵਾਇਰਲ ਹੋ ਰਹੀ ਪੋਸਟ ਵਿਚ ਲਿਖਿਆ ਹੈ ਕਿ ਸੋਦਰ ਦੇ ਪਾਠ ਦੌਰਾਨ ਸ੍ਰੀ ਦਰਬਾਰ ਸਾਹਿਬ ਦੇ ਗ੍ਰੰਥੀ ਅਕਸਰ ਹੀ ਪਾਠ ਭੁੱਲ ਜਾਂਦੇ ਹਨ। ਬੋਰ ਹਰ ਬੰਦਾ ਭੁੱਲਣਹਾਰ ਹੈ, ਗ਼ਲਤੀ ਕਿਸੇ ਕੋਲੋਂ ਵੀ ਹੋ ਸਕਦੀ ਹੈ, ਪਰ ਜਿਸ ਸਿੱਖੇ ਪ੍ਰਸਾਰਨ ਨੂੰ ਦੇਸ਼ ਵਿਦੇਸ਼ ਦੀਆਂ ਲੱਖਾਂ ਸੰਗਤਾਂ ਵੇਖ ਸੁਣ ਰਹੀਆਂ ਹੁੰਦੀਆਂ ਹਨ, ਉਹ ਕਿਸੇ ਸਮੇਂ ਵੀ ਗ਼ਲਤੀ ਦੀ ਕੋਈ ਗੁੰਜਾਇਸ਼ ਨਹੀਂ ਹੋਣੀ ਚਾਹੀਦੀ। ਦਸਤਖ਼ਤੋਗ ਹੈ ਕਿ ਬੀਤੀ 17 ਅਪ੍ਰੈਲ ਨੂੰ ਸੱਚਖੰਡ ਸ੍ਰੀ ਹਰਿਮੰਦਰ ਸਾਹਿਬ ਦੇ ਕਾਰਜਕਾਰੀ ਮੁੱਖ ਗ੍ਰੰਥੀ ਗਿਆਨੀ ਅਮਰਜੀਤ ਸਿੰਘ ਸ੍ਰੀ ਰਹਿਰਾਸ ਸਾਹਿਬ ਦੇ ਪਾਠ ਦਰਮਿਆਨ ਭੁੱਲ ਗਏ ਸਨ ਜਿਸ ਤੋਂ ਬਾਅਦ ਉਨ੍ਹਾਂ ਦੀ ਇਹ ਪੋਸਟ ਵਾਇਰਲ ਹੋਣੀ ਸ਼ੁਰੂ ਹੋਈ, ਜੋਸ਼ਲ ਮੀਡੀਆ ਤੇ ਇਹ ਪੋਸਟ ਲਗਾਤਾਰ ਵਾਇਰਲ ਹੋ ਰਹੀ ਹੈ। ਦਸਤਖ਼ਤੋਗ ਹੈ ਕਿ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਵੀ ਕਈ ਗ੍ਰੰਥੀ ਸਿੱਖ ਸ੍ਰੀ ਰਹਿਰਾਸ ਸਾਹਿਬ ਦੇ ਪਾਠ ਭੁੱਲ ਚੁੱਕੇ ਹਨ ਪਰ ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਕੋਈ ਖ਼ਾਸ ਧਿਆਨ ਨਹੀਂ ਦਿਤਾ ਜਾਂਦਾ। ਪਰ ਜਦੋਂ ਗੱਲ ਸੱਚਖੰਡ ਸ੍ਰੀ ਹਰਿਮੰਦਰ ਸਾਹਿਬ ਦੇ ਮੁੱਖ ਗ੍ਰੰਥੀ ਦੀ ਆਉਂਦੀ ਹੈ ਤਾਂ ਸੰਗਤਾਂ ਉਸ ਨੂੰ ਕਿਸੇ ਵੀ ਹੱਦ ਤਕ ਬਰਦਾਸ਼ਤ ਨਹੀਂ ਕਰਦੀਆਂ।

## ਪੰਥਕ

ਰੂਸ ਤੇ ਯੂਕਰੇਨ ਜੰਗ ਵਿਚ ਮਾਰੇ ਗਏ ਗੁਰਮੇਵਕ ਸਿੰਘ ਦੀ ਮ੍ਰਿਤਕ ਦੇਹ ਅੱਠ

ਮਹੀਨੇ ਬਾਅਦ ਪਿੰਡ ਪਹੁੰਚੀ

ਘੁਮਾਣ/ਸ਼੍ਰੀ ਹਰਗੋਬਿੰਦਪੁਰ ਸਾਹਿਬ, 9 ਮਈ (ਰਣਜੀਤ ਸਿੰਘ ਬਾਣਾ, ਸ਼ਖ਼ਸੀਅਤ ਸਿੰਘ ਟਾਂਡਾ) : ਰੂਸ ਅਤੇ ਯੂਕਰੇਨ ਦੀ ਲੜਾਈ ਵਿਚ ਮਾਰੇ ਗਏ ਨੌਜਵਾਨ ਗੁਰਮੇਵਕ ਸਿੰਘ (25) ਦੀ ਮ੍ਰਿਤਕ ਦੇਹ ਕਰੀਬ ਅੱਠ ਮਹੀਨੇ ਬਾਅਦ ਕਸਬਾ ਘੁਮਾਣ ਦੇ ਨਜ਼ਦੀਕ ਪੈਂਦੇ ਪਿੰਡ ਬੋਹਜਾ ਵਿਖੇ ਪਹੁੰਚੀ। ਜਿੱਥੇ ਗੁਰਮੇਵਕ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਵਿੰਦਰ ਸਿੰਘ ਦਾ ਪਿੰਡ ਦੇ ਸ਼ਮਸ਼ਾਨ ਘਾਟ ਵਿਖੇ ਸ਼ੋਸ਼ਲ ਐਂਜ਼ ਨਾਲ ਅੰਤਮ ਸਸਕਾਰ ਕੀਤਾ ਗਿਆ। ਇਥਾ ਨੂੰ ਅਗਨੀ ਭੇਟ ਮ੍ਰਿਤਕ ਦੇ ਛੋਟੇ ਭਰਾ ਗੁਰਬਾਜ਼ ਸਿੰਘ ਨੇ ਕੀਤੀ। ਇਸ ਮੌਕੇ ਗੁਰਮੇਵਕ ਦੇ ਚਾਚੇ ਕੁਲਵਿੰਦਰ ਸਿੰਘ ਅਤੇ ਬਲਕਾ ਸ਼ਿੰਦੀ ਮੈਂਬਰ ਮੁਖਤਾਰ ਸਿੰਘ ਬੋਹਜਾ ਨੇ ਦਸਿਆ ਕਿ ਕੋਜ਼ੀ ਕੋਟੀ ਕਮਾਉਣ ਲਈ ਕੁਝ ਸਾਲ ਪਹਿਲਾਂ ਜਰਮਨੀ ਵਿਚ ਵਰਕ ਪਰਮਿਟ 'ਤੇ ਗਿਆ ਅਤੇ ਬਾਅਦ ਵਿਚ ਉਹ ਰੂਸ ਵਿਚ ਪਹੁੰਚ ਕੇ ਰੂਸ ਦੀ ਫੌਜ ਵਿਚ ਭਰਤੀ ਹੋ ਗਿਆ। ਜਿੱਥੇ ਉਹ ਸਤੰਬਰ 2025 ਤੋਂ ਲਾਪਤਾ ਚੱਲ ਰਿਹਾ ਸੀ ਅਤੇ ਇਸ ਤੋਂ ਬਾਅਦ ਉਸ ਦਾ ਪਰਵਾਰ ਨਾਲ ਸੰਪਰਕ ਨਹੀਂ ਹੋਇਆ। ਉਨ੍ਹਾਂ ਦਸਿਆ ਕਿ 6 ਤਰੀਕ ਉਨ੍ਹਾਂ ਨੂੰ ਪਤਾ ਲੱਗਿਆ ਕਿ ਗੁਰਮੇਵਕ ਸਿੰਘ ਰੂਸ ਯੂਕਰੇਨ ਯੁੱਧ ਵਿਚ ਮਾਰੇ ਹੋ ਗਿਆ ਹੈ। ਉਨ੍ਹਾਂ ਕੇਂਦਰ ਸਰਕਾਰ, ਸੂਬਾ ਸਰਕਾਰ ਅਤੇ ਪ੍ਰਸ਼ਾਸਨ ਕਲੱਸ ਮੰਗ ਕੀਤੀ ਕਿ ਗੁਰਮੇਵਕ ਸਿੰਘ ਦਾ ਪਰਵਾਰ ਬਹੁਤ ਹੀ ਗਰੀਬ ਹੈ ਅਤੇ ਗੁਰਮੇਵਕ ਸਿੰਘ ਦੇ ਪਿਤਾ ਦੀ ਪਹਿਲਾਂ ਹੀ ਮੌਤ ਹੋ ਚੁੱਕੀ ਹੈ। ਪ੍ਰਵਾਰ ਦੀ ਹਰ ਤਰ੍ਹਾਂ ਦੀ ਸ਼ਿਵ ਮਦਦ ਕੀਤੀ ਜਾਵੇ।

## ਵਿਸ਼ਾਲ ਪੱਧਰ 'ਤੇ ਭਗਤ ਰਵਿਦਾਸ ਜੀ ਦੀ 650 ਸਾਲਾ ਜਨਮ ਸ਼ਤਾਬਦੀ ਮਨਾਈ ਜਾਵੇਗੀ : ਐਡਵੋਕੇਟ ਧਾਮੀ

ਵਾਰਾਨਸੀ ਤੋਂ ਵਿਸ਼ਾਲ ਨਗਰ ਕੀਰਤਨ ਤੇ 6 ਸੈਮੀਨਾਰ ਕਰਨ ਦਾ ਫ਼ੈਸਲਾ



ਅੰਮ੍ਰਿਤਸਰ, 9 ਮਈ (ਸੁਖਵਿੰਦਰਜੀਤ ਸਿੰਘ ਬਰੋੜ) : ਸ਼੍ਰੋਮਣੀ ਗੁਰਦੁਆਰਾ ਪ੍ਰਬੰਧਕ ਕਮੇਟੀ ਵਲੋਂ ਭਗਤ ਰਵਿਦਾਸ ਜੀ ਦੀ 650 ਸਾਲਾ ਜਨਮ ਸ਼ਤਾਬਦੀ ਸਥਾਪੀ ਕੀਤੀ ਜਾਣ ਵਾਲੇ ਸਮਾਗਮਾਂ ਦੀ ਰੂਪ-ਰੇਖਾ ਉਲੀਕਣ ਲਈ ਅੱਜ ਸਬ-ਕਮੇਟੀ ਦੀ ਇਕੱਤਰਤਾ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਪ੍ਰਧਾਨ ਐਡਵੋਕੇਟ ਹਰਜਿੰਦਰ ਸਿੰਘ ਧਾਮੀ ਦੀ ਅਗਵਾਈ 'ਚ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਮੁੱਖ ਦਫ਼ਤਰ ਵਿਖੇ ਹੋਈ। ਇਕੱਤਰਤਾ 'ਚ 20 ਫ਼ਰਵਰੀ 2027 ਨੂੰ ਆ ਰਹੇ ਭਗਤ ਰਵਿਦਾਸ ਜੀ ਦੇ 650 ਸਾਲਾ ਜਨਮ ਦਿਹਾੜੇ ਨੂੰ ਸਮਰਪਿਤ ਕੀਤੇ ਜਾਣ ਵਾਲੇ ਧਾਰਮਕ ਸਮਾਗਮ, ਸੈਮੀਨਾਰ, ਕੀਰਤਨ ਦਰਬਾਰ ਅਤੇ ਉਨ੍ਹਾਂ ਦੇ ਜਨਮ ਅਸਥਾਨ ਤੋਂ ਜਜਾਦੇ ਜਾਣ ਵਾਲੇ ਨਗਰ ਕੀਰਤਨ ਸਥਾਪੀ ਵਿਚਾਰ-ਵਟਾਂਦਰਾ ਕੀਤਾ ਗਿਆ। ਹਰਜਿੰਦਰ ਸਿੰਘ ਧਾਮੀ ਨੇ ਦਸਿਆ ਕਿ ਸ਼ਤਾਬਦੀ ਨੂੰ ਸਮਰਪਿਤ , ਗੁਰਬਾਣੀ ਸਥਾਪੀ 6 ਸੈਮੀਨਾਰ ਕਰਵਾਉਣ ਅਤੇ ਵੱਖ-ਵੱਖ ਅਸਥਾਨ 'ਤੇ 8 ਕੀਰਤਨ ਦਰਬਾਰ ਕਰਵਾਏ ਜਾਣ ਦਾ ਫ਼ੈਸਲਾ ਕੀਤਾ ਗਿਆ ਹੈ। ਭਗਤ ਰਵਿਦਾਸ ਜੀ ਦੇ ਜਨਮ ਅਸਥਾਨ ਗੋਵਰਧਨਪੁਰ (ਵਾਰਾਨਸੀ) ਤੋਂ ਵਿਸ਼ੇਸ਼ ਨਗਰ ਕੀਰਤਨ ਸਮਾਇਆ ਜਾਵੇਗਾ, ਜੋ ਵੱਖ-ਵੱਖ ਸੂਬਿਆਂ ਤੋਂ ਹੁੰਦਾ ਹੋਇਆ

ਪੰਜਾਬ ਪੁੱਜੇਗਾ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਭਗਤ ਰਵਿਦਾਸ ਜੀ ਦੇ ਜੀਵਨ, ਇਤਿਹਾਸ ਬਾਰੇ ਵੱਖ-ਵੱਖ ਭਾਸ਼ਾਵਾਂ ਵਿਚ ਕਿਤਾਬਾਂ ਵੀ ਛਾਪੇ ਜਾਣਗੇ। ਵੱਖ-ਵੱਖ ਸਮਾਗਮਾਂ ਦੀ ਰੂਪ ਰੇਖਾ ਤਿਆਰ ਕਰਨ ਦੇ ਨਾਲ-ਨਾਲ ਮਹਾਂਪੁਰਸ਼ਾਂ ਅਤੇ ਭਾਈਚਾਰੇ ਦੇ ਲੋਕਾਂ ਨਾਲ ਤਾਲਮੇਲ ਕਰਨ ਲਈ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਮੈਂਬਰਾਂ 'ਤੇ ਆਧਾਰਤ ਸਬ-ਕਮੇਟੀਆਂ ਵੀ ਬਣਾ ਦਿਤੀਆਂ ਗਈਆਂ ਹਨ। ਉਨ੍ਹਾਂ ਕਮੇਟੀਆਂ ਦੇ ਨੁਮਾਇੰਦੇ ਵੱਖ-ਵੱਖ ਮਹਾਂਪੁਰਸ਼ਾਂ ਨਾਲ ਰਾਬਤਾ ਕਰਨਗੇ, ਜਿਸ ਮਗਰੋਂ 25 ਮਈ ਨੂੰ ਇਨ੍ਹਾਂ ਨਾਲ ਮੀਟਿੰਗ ਕਰ ਕੇ ਸਮਾਗਮਾਂ ਦੀ ਸਫ਼ਲਤਾ ਸਥਾਪੀ ਰਾਏ ਲਈ ਜਾਵੇਗੀ। ਐਡਵੋਕੇਟ ਧਾਮੀ ਨੇ ਪ੍ਰਿਥਵੀ ਦਸਿਆ ਕਿ ਵੱਖ-ਵੱਖ ਪ੍ਰਾਇਮਾਵਾਂ ਦੌਰਾਨ ਸਿੱਖ ਵਿਦਿਆਰਥੀਆਂ ਦੇ ਕਕਾਰ ਉਤਾਰੇ ਜਾਣ ਦੇ ਮਾਮਲੇ ਵਿਚ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਇਤਿਹਾਸ ਮਗਰੋਂ ਨੋਸ਼ਟਲ ਟੈਮਿੰਗ

ਏਜੰਸੀ ਵਲੋਂ ਅਜਿਹੀਆਂ ਘਟਨਾਵਾਂ ਦੀ ਮੁਆਫ਼ੀ ਮੰਗਦਿਆਂ ਭਵਿੱਖ ਵਿਚ ਅਜਿਹਾ ਨਾ ਹੋਣ ਸਥਾਪੀ ਪੱਤਰ ਭੇਜਿਆ ਗਿਆ ਹੈ। ਐਡਵੋਕੇਟ ਧਾਮੀ ਨੇ ਕਿਹਾ ਕਿ ਇਹ ਸਿੱਖ ਭਾਵਨਾਵਾਂ ਨਾਲ ਜੁੜਿਆ ਹੋਇਆ ਮਾਮਲਾ ਹੈ, ਅੱਗੇ ਤਾਂ ਕਿਸੇ ਵੀ ਸਿੱਖ ਵਿਦਿਆਰਥੀਆਂ ਨਾਲ ਅਜਿਹਾ ਨਾ ਹੋਵੇ ਇਸ ਲਈ ਸਬੰਧਤ ਏਜੰਸੀ ਨੂੰ ਪਬਲਿਕ ਨੋਟਿਸ ਰਾਹੀਂ ਸਪੱਸ਼ਟ ਕਰਨ ਲਈ ਆਖਿਆ ਗਿਆ ਹੈ। ਬੇਅਦਬੀਆਂ ਸਥਾਪੀ ਬਣਾਏ ਗਏ ਕਾਨੂੰਨ ਬਾਰੇ ਇਕ ਸਵਾਲ ਦੇ ਜਵਾਬ ਵਿਚ ਐਡਵੋਕੇਟ ਧਾਮੀ ਨੇ ਕਿਹਾ ਕਿ ਐਡਵੋਕੇਟ ਦੇ ਦਫ਼ਤੀ ਨੂੰ ਸਖ਼ਤ ਸਜ਼ਾਵਾਂ ਦੇ ਹਮੇਸ਼ਾ ਹੱਕ ਵਿਚ ਰਹੀ ਹੈ, ਪ੍ਰੰਤੂ ਪਾਸ ਕੀਤੇ ਗਏ ਕਾਨੂੰਨ ਵਿਚ ਪ੍ਰਾਇਮਾਵਾਂ ਦੌਰਾਨ ਸਿੱਖ ਵਿਦਿਆਰਥੀਆਂ ਦੇ ਕਕਾਰ ਉਤਾਰੇ ਜਾਣ ਦੇ ਮਾਮਲੇ ਵਿਚ ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ ਦੇ ਇਤਿਹਾਸ ਮਗਰੋਂ ਨੋਸ਼ਟਲ ਟੈਮਿੰਗ

## ‘ਆਦਿ ਗ੍ਰੰਥ ਤੋਂ ਗੁਰੂ ਗ੍ਰੰਥ ਸਾਹਿਬ’ ਤਕ ਦੇ ਬਿਰਤਾਂਤ ਬਾਰੇ ਪੁਸਤਕ ਲੋਕ-ਅਰਪਣ



ਸੀਨੀਅਰ ਪੱਤਰਕਾਰ ਸੁਰਿੰਦਰ ਸਿੰਘ ਤੇਜ ਨੇ ਗੱਜਣਵਾਲਾ ਵਲੋਂ ਕੀਤੇ ਖੋਜ ਕਾਰਜ ਅਤੇ ਪੁਸਤਕ ਵਿਚ ਇਸ ਦਾ ਕਾਰਜ ਦੀ ਸੁਚੱਜੀ ਵਰਤੋਂ ਦੀ ਸ਼ਲਾਘਾ ਕੀਤੀ। ਲੇਖਕ ਦੇ ਚਿਤਰ ਡਾ. ਮਨਮੋਹਨ ਆਈਪੀਐਸ ਨੇ ਬਿਰਤਾਂਤ ਖੋਜਾਰਥੀਆਂ ਤੋਂ

ਵਿਦਿਆਰਥੀਆਂ ਲਈ ਗਿਆਨ ਦੇ ਨਵੇਂ ਦਿਸ਼ੇ ਦੇ ਸਿਰਜਣਾ ਹੈ। ਸਾਹਿਤ ਚਿੰਤਨ ਦੇ ਸਰਦਾਰਾ ਸਿੰਘ ਚੀਮਾ ਨੇ ਕਿਹਾ ਕਿ ਗੁਰੂ ਸਾਹਿਬਾਨ ਦੀ ਘਾਲ ਕਮਾਈ ਮਨੁੱਖ ਨੂੰ ਮਾਨਸਕ ਗੁਲਾਮੀ ਅਤੇ ਕਰਮਕਾਂਡਾਂ ਤੋਂ ਮੁਕਤ ਕਰਦੀ ਹੈ। ਵਿਚਾਰ ਚਰਚਾ ਵਿਚ ਐਡਵੋਕੇਟ ਗਗਨ ਹਰਦੀਪ ਸਿੰਘ ਬੱਲ, ਪ੍ਰਿ. ਪਰਮਿੰਦਰ ਸਿੰਘ ਉਭਾ, ਡਾ. ਸੁਰਿੰਦਰ ਦਵੇਰਵਾਰ, ਅਨੁਪਮਿੰਦਰ ਸਿੰਘ, ਡਾ. ਸ਼ਿਲਪਾ ਗਰਗ, ਖੋਜਾਰਥੀ ਜਰਮਨਦੀਪ ਸਿੰਘ, ਮੋਡਮ ਚੰਜਸ ਸਮਤ-ਸਿੰਧੂ ਨੇ ਵੀ ਹਿੱਸਾ ਲਿਆ।

ਗੁਰਦੁਆਰਾ ਨਗਰ ਸ਼ਾਹਰ ਰੱਸੌਰ

ਗੁਰਦੁਆਰਾ 143521

ਜਾਇਦਾਦ ਦੀ ਵਿਸ਼ਾਤ ਤਥਾਵੇਂ ਕਰਨ ਸਥਾਪੀ ਨੌਜਵਾਨ

ਵਿਸ਼ਾਤ : ਵਾਕਿਆ ਸਲੀਮ ਨੇ 07 ਵਿੱਚ ਦੇਖੇ ਪਲਾਣ ਨੇ 372

ਵਿਸ਼ਾਤ 200 ਚ. ਭਾਸ਼ ਦੇ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

ਸ਼੍ਰੀ ਚੰਦਰ ਕਾਸ਼, ਬਾਗੀ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

(ਪੰਜਾਬ) ਦੀ ਮੌਤ ਤੋਂ ਬਾਅਦ ਘੱਟੋ ਘੱਟ ਇਕ ਵਿਸ਼ਾਤ ਅਨੁਸਾਰ

ਨੌਜਵਾਨ ਵਿਸ਼ਾਤ ਨੌਜਵਾਨ ਨੌਜਵਾਨ ਸਥਾਪੀ

ਵਾਕਿਆ ਸਲੀਮ ਨੇ 07 ਵਿੱਚ ਦੇਖੇ ਪਲਾਣ ਨੇ 372 ਕਰਕੇ 200

ਚ. ਭਾਸ਼ ਦੇ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

ਸ਼੍ਰੀ ਚੰਦਰ ਕਾਸ਼, ਬਾਗੀ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

(ਪੰਜਾਬ) ਦੀ ਮੌਤ ਤੋਂ ਬਾਅਦ ਘੱਟੋ ਘੱਟ ਇਕ ਵਿਸ਼ਾਤ ਅਨੁਸਾਰ

ਨੌਜਵਾਨ ਵਿਸ਼ਾਤ ਨੌਜਵਾਨ ਨੌਜਵਾਨ ਸਥਾਪੀ

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ਸ਼੍ਰੀ ਚੰਦਰ ਕਾਸ਼, ਬਾਗੀ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

(ਪੰਜਾਬ) ਦੀ ਮੌਤ ਤੋਂ ਬਾਅਦ ਘੱਟੋ ਘੱਟ ਇਕ ਵਿਸ਼ਾਤ ਅਨੁਸਾਰ

ਨੌਜਵਾਨ ਵਿਸ਼ਾਤ ਨੌਜਵਾਨ ਨੌਜਵਾਨ ਸਥਾਪੀ

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ਚ. ਭਾਸ਼ ਦੇ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

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(ਪੰਜਾਬ) ਦੀ ਮੌਤ ਤੋਂ ਬਾਅਦ ਘੱਟੋ ਘੱਟ ਇਕ ਵਿਸ਼ਾਤ ਅਨੁਸਾਰ

ਨੌਜਵਾਨ ਵਿਸ਼ਾਤ ਨੌਜਵਾਨ ਨੌਜਵਾਨ ਸਥਾਪੀ

ਵਾਕਿਆ ਸਲੀਮ ਨੇ 07 ਵਿੱਚ ਦੇਖੇ ਪਲਾਣ ਨੇ 372 ਕਰਕੇ 200

ਚ. ਭਾਸ਼ ਦੇ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

ਸ਼੍ਰੀ ਚੰਦਰ ਕਾਸ਼, ਬਾਗੀ ਅਧੀਨ ਸ਼੍ਰੋਮਣੀ ਪੰਥਕ ਗੁਰਦੁਆਰਾ

(ਪੰਜਾਬ) ਦੀ ਮੌਤ ਤੋਂ ਬਾਅਦ ਘੱਟੋ ਘੱਟ ਇਕ ਵਿਸ਼ਾਤ ਅਨੁਸਾਰ

ਨੌਜਵਾਨ ਵਿਸ਼ਾਤ ਨੌ



# ગાંધીનગર સાયબર ટીમની તપાસમાં કરોડોના કૌભાંડમાં તળાજા-ભાવનગરના ઈસમો રડારમાં

તળાજાના કુખ્યાત પિયકારીને પોલીસે ઉઠાવ્યો:દેશના અનેક પ્રાંતમાં તાર જોડાયેલા

। તળાજા (સંદેશ ઓયુરો) ।

ભાવનગર જિલ્લો અને તેમાંય તળાજા શહેરના ચોક્કસ ઈસમો ભોગસ બીલીંગથી લઈ વિવિધ પ્રકારના સાયબર ફોડની સાથે સાથે દેશ અને દેશવાસીઓને આર્થિક નુકસાન જાય તેવા કરતુઓ કરી રહ્યા છે.આવા સંજોગોમાં ગાંધીનગરની સાયબર સેન્ટર ઓફ એક્સલેન્સ,સી.આઈ.ડી કાર્ઠમ ની ટીમ દ્વારા છેલ્લા બે દિવસથી તળાજા-ભાવનગર સહિતના વિસ્તારોમાં ઝીણવટભરી તપાસ હાથ ધરી છે.જેમાં અનેક ઈસમો રડારમાં આવ્યા છે.જેમાં 'પિયકારી' તરીકે ઓળખાતા ઈસમને પોલીસે ઉઠાવ્યો હોવાની વાત બહાર આવી રહી છે.

તળાજા સહિત ભાવનગર જિલ્લા પોલીસ માટે અત્યંત ચોંકાવનારી અને બે ચાર દિવસોમાં ગાંધીનગર સાયબર કાર્ઠમની ટીમ દેશના મોટા કહી શકાય તેવા સાયબર ગુનાના નવા કીમિયા ની વિગતોનો પર્દાફાશ કરી શકે તેવી ઘટનાની મળતી પ્રાથમિક વિગતોમાં સાયબર કાર્ઠમની એક ટીમ છેલ્લા બે

## જ્ઞાનપીઠ વિજેતા રઘુવીર ચૌધરી અને રાજેન્દ્ર શુક્લે સર્જકને વધાવ્યા કલમના સથવારે ઉદ્યોગપતિ ચિંતન પરીખની સાહિત્ય યાત્રા: પ્રથમ ગઝલ સંગ્રહનું લોકાર્પણ

‘ધૂંધળા સ્મરણપટ’ના અનાવરણ સાથે ચિંતન પરીખનો ગઝલના આકાશમાં ઉદય

। અમદાવાદ ।

કર્ણાવતીના આંગણે સાહિત્ય અને સંજીવનો ત્રિવેણી સંગમ રચાયો હતો. શહેરના જાણીતા ઉદ્યોગપતિ અને દૈનિક ખેલાડી ચિંતન પરીખના પ્રથમ ગઝલસંગ્રહ ‘ધૂંધળા સ્મરણપટ’નું લોકાર્પણ સાહિત્ય જગતની તેજસ્વી હસ્તીઓની હાજરીમાં સંપન્ન થયું હતું. વ્યવસાયે ઉદ્યોગપતિ એવા ચિંતન પરીખે હવે કલમના સથવારે ‘ધૂંધળા સ્મરણપટ’ પુસ્તક સાથે ગુજરાતી સાહિત્યના આંગણે મંગલ પ્રવેશ કર્યો છે. આ વિમોચન સંગ્રહમાં અક્ષરજગતના મહારથીઓ અને સૂરલોકના સર્જકોએ ઉપસ્થિત રહીને પ્રસંગને સાહિત્યિક ગરિમા અર્પી હતી.

પુસ્તકનું વિમોચન અમર ભટ્ટ, રાજેશ વ્યાસ ‘મિસ્ત્રીન’, ઉદયન કક્કર અને રાજેન્દ્ર શુક્લે જેવા દિગ્ગજ સાહિત્યકારોની નિશ્ચામાં થયું હતું. આ અવસરે જ્ઞાનપીઠ પુરસ્કાર વિજેતા મૂર્ચના



સાહિત્યકાર રઘુવીર ચૌધરી અને સુમધુર કંઠના માલિક ગાયક રૂપકુમાર રાઠોડ ખાસ ઉપસ્થિત રહ્યા હતા. આ ગઝલસંગ્રહ ગુજરાતી ભાષાના ચાહકો અને ગઝલપ્રેમીઓ માટે એક કાવ્યમય ભેટ સાબિત થશે.

આ ગઝલસંગ્રહની વિશેષતા છે કે તેમાં ૯૯ જેટલી હૃદયસ્પર્શી ગઝલોનો સમાવેશ કરાયો છે, જે ૧૦ જેટલા વિવિધ છંદોમાં ગૂંથાયેલી છે. ગઝલની પરંપરાગત રચનાશૈલી અને છંદશાસ્ત્રના શિસ્તને

અનુસરીને ચિંતન પરીખે પોતાનો આગવો અભિવ્યક્તિનો સ્વર પ્રગટાવ્યો છે. આ રચનાઓના કેન્દ્રમાં જીવનની ફિલસૂફી, મનુષ્યનું રહસ્ય, ઈશ્વર પ્રત્યેની આસ્થા અને એકલતા જેવી સંવેદનાઓ ધબકે છે. ઉલ્લેખનીય છે કે, કવિ નિરંજન ભગતના સાહિત્યમાં ચિંતન પરીખમાં કવિતા પ્રત્યેનો પ્રેમ પાંગર્યો હતો. તેમના લેખનમાં આધુનિક શહેરી સંવેદનાની સાથે ઉર્દૂ અને અકસ્મિક શબ્દોનો સુંદર સમન્વય જોવા મળે છે.

## અશાંતધારામાં પણ પાછલા બારણેથી મિલકતોની લે વેચ ભાવનગરના ગીતા ચોકમાં વિધર્મીને મિલકત વેચવા મામલે ફરીવાર દેકારો

રહીશોના ટોળા એકત્ર થયા : ચંદ્ર કુંજ વેચાણની હીલચાલ મામલે આકોશ

। ભાવનગર ।

ભાવનગર શહેરના ગીતા ચોક, કેસન્ટ સહિતના વિસ્તારોમાં છેલ્લા ઘણા સમયથી વિધર્મીઓ દ્વારા હિન્દુ મિલકત ખારકો પાસેથી મિલકતો ખરીદી કરીને અન્ય રહીશોને સ્થળાંતર કરવા મજબૂર કરવાનો સિલસીલો જારી રહ્યો છે. ગીતાચોકમાં ચંદ્ર કુંજ નામનું ટેનામેન્ટ વેચવા કાઢતા વિધર્મી દ્વારા ખરીદવાની હીલચાલ સામે રહીશોએ રોષ ફાલ્યો હતો.

શહેરના ગીતા ચોક વિસ્તારમાં ચંદ્ર કુંજ ટેનામેન્ટ વિધર્મીને વેચાણ કરવા હીલચાલ ચાલુ થઈ છે, જેની ગંધ રહીશોને આવી જતા રોડ પર ઉતરી આવ્યા હતા અને આ ગતિવીધી સામે રોષ વ્યક્ત કર્યો હતો. અવાર નવાર આ વિસ્તારમાં અશાંત ધારાનો ભંગ કરવાની હીલચાલ સામે લોકોમાં ભારે આકોશ ફેલાયેલો છે. વધુ એક વખત આવા પ્રકારની પેરવી સામે ફરી લોકોમાં ભારે આકોશ ભભુકી ઉઠ્યો હતો. ઘટનાથી જાણ થતા શહેર પ્રમુખ કુમાર શાહ પણ ઘટના સ્થળ પર દોડી આવ્યા હતા, જોકે તેઓએ લોકોએ આસ્વાશન આપ્યું હતું કે, અશાંત ધારાના નિયમોમાં આ રીતે મિલકત વેચાણ કરવી ગુનો બને છે. ભૂતકાળમાં આ મિલકત વેચીક હતી, જેણે વિખને વેચી હતી, હવે વિપ્ર દ્વારા વિધર્મીને વેચાણ કરવા હીલચાલ થતા રહીશોમાં રોષ ફેલાયો હતો.

## કેન્દ્રીય મંત્રીની અધ્યક્ષતામાં ખડસલિયા દરિયા કિનારે સફાઈ અભિયાન યોજાયું

સર્વત્ર વધી રહેલાં પ્રદૂષણ સામે વડાપ્રધાન દ્વારા સ્વચ્છતાનું આત્મન



। ભાવનગર ।

સ્વચ્છતા માટે વડાપ્રધાનનાં આત્મના અભિયાન તળે ખડસલિયા સમુદ્ર કિનારે સફાઈ અભિયાન યોજાયું હતું. કેન્દ્રીય મંત્રી નિમુબેન બાંભણિયા પ્રકૃતિના રક્ષક પ્રતિનિધિ બની રહ્યાં છે. સર્વત્ર વધી રહેલાં પ્રદૂષણ સામે વડાપ્રધાન દ્વારા સ્વચ્છતા અને જાગૃતિ માટે થયેલાં અનુરોધમાં ભાવનગર બોટાદના સાંસદ અને કેન્દ્રીય મંત્રી નિમુબેન ચોકસાઈ સાથે અભિયાનમાં આગળ રહ્યાં છે અને પોતે જ સ્વચ્છતા કાર્યક્રમમાં જોડાઈ રહ્યાં છે.

સમગ્ર રાષ્ટ્રમાં સ્વચ્છતા માટે

સ્વચ્છતા : આનંદ પટ્ટણી પ્રેરિત સ્વર આનંદ ગ્રુપ દ્વારા આયોજીત જૂના નવા સુમધુર ફિલ્મી ગીતોનો ઉડમો કાર્યક્રમ કરાઓડે ટ્રેક પર તા.૧૦-૫ને રવિવારે સાંજે ૬ થી ૮ સિલ્હિયા રંગમંચ પર લાઈવ રજૂ થશે. જેમાં આનંદ પટ્ટણી, ઈશાની પટ્ટણી, રવિ ચોરાત, કેતન રાવલ, પ્રવીણભાઈ નાથાણી, હાહીદ ચૌહાણ અને અકસ્મિકના નદાણ ગીતો રજૂ કરશે. સુભાષ ચંદ્ર અંતિમ (દિલ્હી) તેમજ જ્યોતિ અંતિમ (દિલ્હી) અને વિજય ચુડાસમા મહેમાન કલાક તરીકે ગીતો રજૂ કરશે.

વડાપ્રધાનનાં આત્મના અભિયાન તળે ભાવનગર ક્ષેત્રમાં પણ કેન્દ્રીય મંત્રી આમજનના સાથે પ્રકૃતિના રક્ષક પ્રતિનિધિ બની રહ્યાં છે. આ અભિયાન સાથે તેઓએ માત્ર કિનારાની જ સફાઈ કે સ્વચ્છતા પૂરતી નથી. પરંતુ સમુદ્રી જીવસૃષ્ટિ અને પર્યાવરણ માટે પણ જાગૃત રહેવા સંદેશો આપ્યો છે અને સમુદ્રના સ્વચ્છ કિનારા એ વિકસિત તથા સ્વસ્થ ભારતની ઓળખ રહ્યાનો ભાવ જણાવ્યો છે. આ સ્વચ્છતા કાર્યમાં આ વિસ્તારના અગ્રણીઓ અને ગ્રામજનો ઉત્સાહ સાથે જોડાયાં અને સ્વચ્છતા માટે સંકલ્પ બદ્ધ થયાં હતાં.

## સ્વર આનંદ ગ્રુપ દ્વારા ફિલ્મી ગીતોને કાર્યક્રમ

ભાવનગર : આનંદ પટ્ટણી પ્રેરિત સ્વર આનંદ ગ્રુપ દ્વારા આયોજીત જૂના નવા સુમધુર ફિલ્મી ગીતોનો ઉડમો કાર્યક્રમ કરાઓડે ટ્રેક પર તા.૧૦-૫ને રવિવારે સાંજે ૬ થી ૮ સિલ્હિયા રંગમંચ પર લાઈવ રજૂ થશે. જેમાં આનંદ પટ્ટણી, ઈશાની પટ્ટણી, રવિ ચોરાત, કેતન રાવલ, પ્રવીણભાઈ નાથાણી, હાહીદ ચૌહાણ અને અકસ્મિકના નદાણ ગીતો રજૂ કરશે. સુભાષ ચંદ્ર અંતિમ (દિલ્હી) તેમજ જ્યોતિ અંતિમ (દિલ્હી) અને વિજય ચુડાસમા મહેમાન કલાક તરીકે ગીતો રજૂ કરશે.

## આયુષ્યમાન ખુરાના સહિતના ફિલ્મી કલાકારોનો સાસણમાં જમાવડો



આગામી તા.૧૫ મે ના રોજ રિલીઝ થનાર મુવી પતિ પત્ની ઔર વો દો ના ફિલ્મી કલાકારો આજે સાસણની મુલાકાતે આવ્યા છે. જેમાં મુવીના મુખ્ય અભિનેતા આયુષ્યમાન ખુરાના, અભિનેત્રીઓ રાફલપ્રિતસિંહ, વામિકા ગબ્બી અને કુચુકુચું સોગ કેમ ઝારા ખાન સહિતના કલાકારો સાસણ ગીરમાં પહોંચ્યા હતા. તેમની ફિલ્મનું સોગ અંગડાઈનું આજે સાસણ ખાતે લોન્ચિંગ કરવામાં આવ્યું હતું. ફિલ્મી કલાકારોએ આજે અહીં સાસણ ખાતે ગુજરાતી ભોજનનો સ્વાદ માણ્યો હતો, અને તેમનેનિહાળવા માટે મોટી સંખ્યા પ્રવાસીઓ ઉમટી પડ્યા હતા.

રાજકોટ હોસ્પિટલના બિંદાને કણસતી માતા પૂત્રના જીવલેણ હુમલાથી સ્તબ્ધ

## મધર્સ કે ઉપર એક માતાની પીડા પેટના જણ્યા દિકરાએ છરીના ઘા ઝીંક્યા, બહું ત્રાસ આપે છે હવે જેલમાં પૂરાવી દેવા સિવાય રસ્તો નથી

પત્નીના મોત બાદ માનસિક સંતલુન ગુમાવનાર પુત્રએ જનેતાનો જીવ લેવા કોશિશ કરી

। રાજકોટ ।

સમગ્ર દેશ જ્યારે આજે 'મધર્સ ડે' ઉજવીને માતા પ્રત્યે કૃતજ્ઞતા વ્યક્ત કરવાની તૈયારી કરી રહ્યાં છે, ત્યારે રાજકોટના રોણકી ગામમાં એક હૃદયહાવક અને શરમજનક કિસ્સો પ્રકાશમાં આવ્યો છે. પત્નીના મોતના વેરનો ખાર રાખીને એક પાષાણહૃદયી પુત્રએ પોતાની ૬૫ વર્ષીય જનેતા પર છરી વડે જીવલેણ હુમલો કરી માનવતા અને માતૃત્વના સંબંધને લજવ્યાં છે. રોણકી ગામે રહેતા લાભુબેન મેરામભાઈ માલકીયા (ઉ.વ. ૬૫) ગઈકાલે પોતાના ઘરે ખાટલા પર સૂતા હતા, ત્યારે તેમનો મોટો પુત્ર ધીરુ અચાનક ધસી આવી વુઢ માતા પર છરી વડે આરંધક હુમલો કરવાનું શરૂ કરી દીધું હતું. હુમલા બાદ લોહીહુહાણ હાલતમાં લાભુબેનને સારવાર માટે સિવિલ હોસ્પિટલ ખસેડવામાં આવ્યા છે, જ્યારે ઘટનાને અંજામ આપી પુત્ર ફરાર થઈ ગયો છે.

"આશરે ચારેક વર્ષ પડેલાં મારી વધુ ૭ માસની સગર્ભા હતી ત્યારે તેને કમળો થયો હતો. ઘરે કોઈ હાજર ન હોવાથી એક સાસુ તરીકે હાલી પણ મા તરીકે હું તેને હોસ્પિટલ લઈ ગઈ હતી.

પરંતુ સારવાર દરમિયાન તેનું મોત નીપજ્યું. મારો દીકરો ત્યારથી એવો ખાર રાખીને બેઠો છે કે મેં જ તેની પત્નીને મારી નાખી છે, તે વારંવાર કહેતો કે તે મારી વધુને મારી છે, હવે હું તેને મારી નાખીશ."લાભુબેને વધુમાં જણાવ્યું કે પત્નીના અવસાન બાદ ધીરુની માનસિક સ્થિતિ સ્થિર રહી નથી. તે સતત ઉર્ફરાટમાં રહેતો હતો અને માતાને જ દુષ્મન માનવા લાગ્યો હતો. "પેટનો જણ્યો જ જ્યારે જીવ લેવા પાછળ પડે ત્યારે ક્યાં હાલતમાં લાભુબેનને સારવાર માટે સિવિલ હોસ્પિટલ ખસેડવામાં આવ્યા છે, જ્યારે ઘટનાને અંજામ આપી પુત્ર ફરાર થઈ ગયો છે.

આજે મધર્સ ડે ઉપર ત્યારે હોસ્પિટલના બિંદાનેથી ઈજાખસ્ત માતાએ રડતી આંખે પોતાની આપવીતી જણાવતા કહ્યું કે, જતું? હવે તો તેને જેલ ભેગો કરવો એ જ એક રસ્તો છે." તેમ કહી માતાએ ભારે હૃદયે પુત્રના ત્રાસમાંથી યુક્તિની માંગ કરી છે. મધર્સ ડેના આગલા દિવસે જ બનેલી આ ઘટનાએ સમગ્ર પંથકમાં ચર્ચાકાર જગાવી છે અને બોલીસે હવે આ હુમલાખોર પુત્રને ઝડપી લેવા ચક્રો ગતિમાન કર્યાં છે.

## પ્રાંસલી પાસે ભયાનક અકસ્માત,કાર પાણીના ટેન્કર પાછળ ઘૂસી જતા ચારને ગંભીર ઈજા

। પ્રાચી ।

ગીર સોમનાથ જિલ્લાના સુત્રાપાડા તાલુકાના પ્રાંસલી ગામ નજીક ગોંગેશા કન્ટક પાસે નેશનલ હાઈવે પર આજે એક ગંભીર માર્ગ અકસ્માત સર્જાયો હતો. જ્યાં ચાર લોકોને ગંભીર ઈજાઓ થઈ હતી.ખાસકાંઠા જિલ્લાના હિંમતનગર વિસ્તારની હોનાઈ કંપનીની કારમાં કુલ પાંચ લોકો સવાર હતા. આ તમામ લોકો સોમનાથ મંદિર ખાતે દર્શન કરીને દિવ તરફ જઈ રહ્યા હતા.

આ દરમિયાન પ્રાંસલી નજીક નેશનલ હાઈવે રોડની વચ્ચે વાવેલા વૃક્ષોને પાણી આપવા માટે ટ્રેક્ટર સાથે પાણીનું ટેન્કર ઉભું રાખવામાં આવ્યું હતું. ત્યારે સોમનાથ તરફથી આવતી કાર તેજ ગતિમાં ટેન્કરના પાછળના ભાગ સાથે ધડાકાભેદ અથડાતા ગંભીર અકસ્માત સર્જાયો હતો. અને કાર લગભગ ૧૫ ફૂટ જેટલી ફાંચાઈ હતી અકસ્માત એટલો ગંભીર હતો કે કારના આગળના ભાગનો કચરચાણ નીકળી ગયો

## ભાવનગરમાં કડબમાં, પિપળામાં આગ ભભુકી ઉઠી

ભાવનગર : અધેવાડા વિસ્તારમાં પીએમ બસ સ્ટેશનથી અધેવાડા જતા રસ્તા પર મધરાત્રીએ કડબ ભરેલા વાહનમાં આગ લાગી હતી. ફાયરની ટીમ દોડી ગઈ હતી અને આગની લપેટમાં આવેલા કડબ ભરેલા વાહનમાં પાણીમાં છંડકાવ કર્યો હતો અને આગને કાબુમાં લીધી હતી. જ્યારે બીજો બનાવ સમઢિયાળા વિસ્તારમાં ફોરેસ્ટની જગ્યામાં આગ લાગી હતી. ફોરેસ્ટ વિભાગ દ્વારા કરાયેલા વાવેરમાં આગ ભભુકી ઉઠી હતી, ભાવનગર ફાયર વિભાગને જાણ કરવામાં આવતા ફાયર ટીમ દોડી ગઈ હતી અને આગને કાબુમાં લીધી હતી. ત્રીજો બનાવ ભરતનગરમાં બન્યો હતો.જુના ત્રણ માળિયામાં મંદીરની બાજુમાં પિપળો સળગી ઉઠ્યો હતો. ફાયર બ્રિગેડે સ્ટાફે જઈને ઓલવી નાખ્યો હતો.

|                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                      |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>કોઈ એ - કાર્પેન્ટરિયલ વર્કસ<br/>(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા<br/>(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)<br/>ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br/>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br/>ના કિનારાઓની બાજુમાં મળે છે)</p> |                                                                                                                                                      |
| ૧. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૨. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૩. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૪. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૫. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૬. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૭. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૮. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૯. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                         | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |
| ૧૦. કોર્પોરેટ ટેલિફોનિંગ નામ                                                                                                                                                                                                                                                                                        | ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો<br>(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી<br>ના કિનારાઓની બાજુમાં મળે છે) |

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રાજસ્થાન જેવી  
ના કિનારાઓની બાજુમાં મળે છે)

કોઈ એ - કાર્પેન્ટરિયલ વર્કસ  
(સાબીકોમની સેલ્સ એન્ડ સર્વિસીસ) લોન્ડ એન્ડ ઇન્ડિયા  
(સાબીકોમ રિસિડેન્સિયલ પ્રોપર્ટી) નિયમનો, રવનગની નિયમનો ૧૪)  
ફિલિપ્પાન રેલ્વે કોલેજના ડાયરેક્ટરના કોર્પોરેશન નિયમનો  
(રેલ વેલ્ડ ડાયરેક્ટરના કોર્પોરેશન, રેલવે અને રા



પશ્ચિમ બંગાળ વિધાનસભા ચૂંટણીના પરિણામો આવ્યા બાદ હવે રાજ્યમાં પ્રથમવાર ભાજપની સરકાર બની છે. સુવેન્દુ અધિકારીએ મુખ્યમંત્રી પદના શપથ લેવાની સાથે જ તેઓ રાજ્યમાં ભાજપના પ્રથમ મુખ્યમંત્રી બન્યા છે. તેમની સાથે અન્ય પાંચ ભાજપ નેતાઓએ પણ મંત્રી પદના શપથ લીધાં



। गांधीधाम ।

પર્યે સંકલનના અભાવ અંગે વિંતા વ્યકત કરવામાં આવી હતી. પક્તાઓએ જણાવ્યું હતું કે, એક તરફ રસ્તાઓ પહોળા અને બીજા કરવામાં આવે છે, પરંતુ વરસાદી પાણીના નિકાલ માટે પૂરતી વ્યવસ્થા થતી નથી જેના કારણે પાણી વધુ દુકાનમાં ધૂસવાનો ભય બીભો થયો છે. વધુમાં રૂંદેજ, અનર આઈડર કેમ્બીજ, સેસ લાઈન કેસ અને કામગીરીના બાકા રસ્તાઓ અને બજારોમાં બેઠકામ કરીને લાંબા સમય સુધી ખુલ્લા મુકાતા વેપારીઓ અને નાગરિકોને ભારે હાલાકી ભોગવતી પડે છે. એવી પણ રજૂઆત થઈ હતી કે, શહેરના એક વિસ્તારોમાં એકસાથે કામો થકી કરવામાં ટ્રાફિક, ધંધા અને રોજિંદા જીવન પર અભીર અસર પડે છે. તેથી બીજા વિસ્તારમાં કામ પૂર્ણ થયા બાદ જ બીજા વિસ્તાર પર કામ શરૂ કરવા જોઈએ. ચોમાસા પૂર્વે વિકાસ કાર્યોમાં ઠડપ લાવાના વિવિધ વિભાગોના સંકલનને બેઠકમાં ચર્ચા કરવાનો પણ પણ ઉદ્દેશ હતો.

ચેમ્બરના હોદ્દાઓએ જણાવ્યું હતું કે, મ્યુનિસિપલ કમિશનર, વહીવટી અને ઈજનેરી સ્ટાફ, પી.જી.વી.સી.એલ.ના અધિકારીઓ તેમજ પૂર્વ કચ્છ એસ.પી. સાથે સંકલન સાધી શહેરના વિકાસ કાર્યોને વધુ ગતિશીલ બનાવવા ચેમ્બરની

વેપારીઓએ આકોશીરને રૂચરતા કરતાં જણાવ્યું હતું કે, ઘણી ભવત આપાર્ટિકો અને વેપારીઓને વિવિધ પ્રમાણના નિરાકરણ અંગે આસ્વાસના આપવામાં આવે છે. પરંતુ વ્યાવસ્થા સમસ્યાઓ યોગ્ય અને કામમાં નિકાલ થતો નથી. તેથી શહેરનાં વિકાસકર્તાએ હાથ ધરતા પહેલાં ગાંધીધામ યોજરના યોજના હેઠળ શહેરના પ્રતિષ્ઠિત થતા વિગુવંત વિભાગોના અનુભવી એન્જિનિયર, વ્યાપારીઓ, ઉદ્યોગકર્તા, યોજરના હોદ્દેદારો તેમજ મ્યુનિસિપલ પ્રશાસનના પ્રતિનિધિઓ સાથે રાખી એક સંકલન સમિતિ આપવામાં આવે અને તેના માધ્યશન હેઠળ આયોજનજનક સાથે વ્યવહારિક અભિયાનથી કામગીરી કરવામાં આવે તેથી મહત્વપૂર્ણ માગ ઉઠી હતો.

વ્યાપારીઓએ રજૂઆત કરતાં જણાવ્યું હતું કે, શહેરના મુખ્ય માર્ગો તેમજ દુકાનોની આગળ આઠધડ બેસીને રોકડી ધારકો અને હોકરસં દુકાનો દ્વારેક અવરોધો લાગે બેભારે પ્રવૃત્તિઓ પણ ગંભીર રીતે પ્રભાવિત થઈ રહી છે. તેથી શહેરના વિવિધ વિસ્તારોમાં સુચવવિષત 'હોકરસં ગ્રોન' તથા શાક માર્કેટનું વૈભાગિક આયોજન તાત્કાલિક અમલમાં મુકવું જરૂરી જણ્યું છે. ખાસ કરીને ઓસો આધારપાના કેળિન ધારકોએ સેક્ટર-૫ સિથન જાન બજાર ખાતે ખસેડવાની અગાઉ ખાદેર ધારકોની યોજના ઝડપી અમલમાં મુકવામાં આવે તેમજ એ જ ધારકોએ અન્ધ હોકરસં અને નાના-મધ્યમ વ્યાપારીઓને પણ સત્વગ સત્વગ ગોઠનમાં યોગ્ય સ્થાન ફાળવી સુચવવિષત વેબસાથે બેસી રહેવામાં આવે તેવી ધારા ઉઠાવવામાં આવી હતી.

ચેમ્બર પ્રમુખ તેજભાઈ કાનગો  
જાણ્યું હતું કે, લેન્ડ પોલીસી, કોમ્યુનિસ્ટ  
ઓન, પાર્ટીંગ, ટ્રાન્કિંગ, હોલ્ડર્સ ઝોન અને  
ઈ-કાસ્ટરૂલ યુઆ યુઆ અંગે  
તત્કાલના રજીસ્ટ્રારના કોરી યુઆ ઉકેલ  
માં તે ચેમ્બર સર્કિયુ ભૂમિકા ભજવશે.  
ઉપરખુમ દીપ્ક પાસે, માનવ મંત્રી મહેશ  
નીયાંબી, વેપારી સંગઠનો, આગેવાનો અને  
હોટેલોરોએ ક્ષમાનાગરના પ્રશ્નોને લઈ  
એકત્રીયતા થઈ કરવાની પ્રતિજ્ઞાતા

વ્યક્ત કરી હતી. આગામી સમયમાં શહેરના સર્વાંગી વિકાસ માટે સકારાત્મક સહયોગ આપવાની ભાવના વ્યક્ત કરી હતી. કાર્યકર્મમાં જીતીન મંજીવા, હરીશ્ચંદ્ર માધવ્યરી, અનિલેષ અગ્રવાલ, રામકર્ણક નિવારી, જગદીશ પટેલ, રિટેઈલર્સ અંડ ટ્રેડર્સ પેટા કમિટીના કચીનીનર રાણીચંદનાની, સહ-કચીનીનર રાજીવ યાવલસલિત શહેરના લગ્નિવે વેપારી સંગઠનોના પ્રતિનિધિઓ હાજર રહ્યા હતા.

દાયાકાઓ બાદ રેન્ક ટેસ્ટની મંજૂરી આપવામાં આવતાં ખુશીનો માહોલ

ભુજ ખાતે પશ્ચિમ કચ્છ જિલ્લા હોમગાર્ડ ક્વેલી ખાતે બે દિવસીય એ.એસ. એલ.આઈસ્ટરેટ સેકેશન દીરાજ રેન્ક ડેટર યોજાવામાં આવી હતી. અમદાવાદની વડી કચેરીમાં ઈચ્છાજી કમાન્ડર જનરલ રાજકુમાર પાડેજા અને સિનિયર સ્પષ્ટાર આઈસ્ટર કચ્છ જિલ્લા હોમગાર્ડ કમાન્ડર મનીષ બારોટના અગ્રણી સ્થાને સમગ્ર પશ્ચિમ કચ્છમાં યોજાએલી રેન્ક ડેટરમાં જિલ્લાનાં ઠીસ બેનિટમાંથી ૧૦ સભ્યોએ ભાગ લઈ NCO પુનરા મતે આગળ આવ્યા હતા.

આ રેકર્ડ ટેરરનો હેતુ જિલ્લાનાં ૧૦ યુનિટમાં સુદેસની રીતે ઘળીનું પંચાલન થાય. અન્ય હોમગાર્ડઅ સભ્યોને પીટી ટેરર તેમજ અન્ય રીતે પણ માર્ગદર્શન મળી રહે.

પ્રથમ દિવસે લેખિત પરીક્ષા અને બીજા દિવસે વાલી પરીક્ષા, પદ કવાયત, પીટી, ડ્રિલ, લાકી ડ્રિલ, શેરોમોનિયલ ટેરર, સંતી ગાર્ડ, ડિસ્ટ્રીબ્યુટ સાધનો અને લગતા પરીક્ષા સહિતની કવાયતમાં ત્યાંથીનક પીટી લેવાઈ રહેશે. ત્યારે આયર્સ ટર્ફભાઈ મચ્છાણા, કુપ્તબાઈ વાવેલા, મનોજજી માર્ક પંચાલ, વિજય ચૌધરી, નરેશ પટેલ હાજર રહ્યા હતા.

હાલમાં પશ્ચિમ કચ્છમાં કોઈ પણ યુનિટમાં હોમગાર્ડ અધિકારીગણ ન હોઈ આ રેન્ક ટેસ્ટને લીધે નિયમિત રેન્ક ટેસ્ટનું આયોજન કરવામાં આવશે. આવનાર વર્ષોમાં પશ્ચિમ કચ્છના દરેક યુનિટને હોમગાર્ડ અધિકારીઓ મળી રહેશે. સમાપને એસ.એસ.ઓ.મનીષભાઈ ત્રિવેદી હાજર રહ્યા હતા.

પશ્ચિમ કચ્છ જિલ્લા હોમગાર્ડ કમાન્ડન્ટ મનીષ બારોટેની વારંવાર રજુઆતને ધ્યાને લઈ આ રેન્ક ટેસ્ટ યોજવામાં આવી હતી. ઘણા દાયકાઓ બાદ રેન્ક ટેસ્ટની મંજૂરી આપવામાં આવી હોવાનું જિલ્લા કમાન્ડન્ટે વક્તવ્યમાં જણાવ્યું હતું.

[illegible]

સંદેશ ક્ષમાસિદ્ધાર્થક

[ નોકરી વિષયક | ધંધાકીય | શૈક્ષણિક | ઔષધ ઉપચાર | નામ બદલેલ | અન્ય ]

[illegible]



















